

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBP/0000075/2022	M/S.DIPTI ASSOCIATE VS	Anupam Dash VS	// ()
2	BLAPL/0010968/2022	M/S. GRIHASTI UDYOG PVT. LTD. RINKU HARIJAN VS	SACHIDANANDA DASH VS	// KAKIRIGUMMA /82 /2022 ()
3	BLAPL/0010969/2022	STATE OF ODISHA GANGADHAR JENA @ GHUNGA JENA VS	ARJUNA CHARANA BEHERA VS	// AGARAPADA /70 /2021 ()
4	BLAPL/0010970/2022	STATE OF ODISHA GURUDEV DEEP VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /160 /2022 ()
5	BLAPL/0010971/2022	STATE OF ODISHA KANI BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /521 /2022 ()
6	BLAPL/0010972/2022	STATE OF ODISHA MD. RASHID ALI VS	ACHYUTANANDA PATTNAIK VS	// / /0 ()
7	BLAPL/0010973/2022	STATE OF ODISHA NARENDRA KHORA VS	MANORANJAN PADHY VS	// / /0 ()
8	BLAPL/0010974/2022	STATE OF ODISHA KUNA SWAIN VS	SANJEEB BEHARA VS	// BADABAZAR /235 /2022 ()
9	BLAPL/0010975/2022	STATE OF ODISHA PRATHAM PATRA VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /286 /2021 ()
10	BLAPL/0010976/2022	STATE OF ODISHA BANTY MATIA @ BIJAN KUMAR DAS VS	ASHUTOSH MOHANTA VS	// TURUMUNGA /51 /2022 ()
11	BLAPL/0010977/2022	STATE OF ODISHA RABI NARAYAN SAHOO VS	SOMANATH SATAPATHY VS	// JATNI P.S. /400 /2018 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**  
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12	BLAPL/0010978/2022	MANGALA CHALLAN VS STATE OF ODISHA	MAMATA MISHRA VS	ORKEL /90 /2022 () //
13	BLAPL/0010979/2022	SUBRAJIT PARIDA @ PINTU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /13 /2020 () //
14	BLAPL/0010980/2022	NEHERU SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /349 /2022 () //
15	BLAPL/0010981/2022	GUDU NAIK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	BASELI SAHI PS /103 /2022 () //
16	BLAPL/0010982/2022	BUBUL @ BABUL ROUT VS STATE OF ODISHA	SUSANT KUMAR PANIGRAHI VS	ATHGARH /154 /2022 () //
17	BLAPL/0010983/2022	SAMIR NAIK @ UMASANKAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	THUAMUL RAMPUR /164 /2022 () //
18	BLAPL/0010984/2022	SUJIT PAHAN @ SUJI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /628 /2022 () //
19	BLAPL/0010985/2022	SATYAPRIYA @ KHANDAYATARAY @ SATYANARAYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /186 /2022 () //
20	BLAPL/0010986/2022	BIKASH NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	ANGUL SADAR PS /773 /2022 () //
21	BLAPL/0010987/2022	ANIL MUNDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	DEOGARH /141 /2020 () //
22	BLAPL/0010988/2022	PURNA CHANDRA DAS @ KUNA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	BALIANTA P.S. /354 /2022 () //
23	BLAPL/0010989/2022	MIKU @ MRUTYUNJAY NAYAK	JYOTIRMAYA SAHOO	KHURDA P.S. /243 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

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		VS	VS	()
24	BLAPL/0010990/2022	STATE OF ODISHA BABLU SINGH	RAJENDRA NARAYAN ROUT	// CHHEND /191 /2022
		VS	VS	()
25	BLAPL/0010991/2022	STATE OF ODISHA SURESH MAJHI	PABITRA KUMAR NAYAK	// BARIPADA SADAR /113 /2022
		VS	VS	()
26	BLAPL/0010992/2022	STATE OF ODISHA CHANDRA DIGAL	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
27	BLAPL/0010993/2022	STATE OF ODISHA SANTILATA BANCHHOR	PRASANTA KUMAR ROUTRAY	// PAIKMAL /194 /2019
		VS	VS	()
28	BLAPL/0010994/2022	STATE OF ODISHA SHYAM SUNDAR GADTIA @ PRADHAN	PRASANTA KUMAR ROUTRAY	// PAIKMAL /194 /2019
		VS	VS	()
29	BLAPL/0010995/2022	STATE OF ODISHA PIKU @ PINKU KUMBHAR	SUSANTA KUMAR TRIPATHY	// SAINTALA /100 /2022
		VS	VS	()
30	BLAPL/0010996/2022	STATE OF ODISHA KAMALUDDIN ANSARI	KULDEEP MOHANTY	// ROURKELA CYBER P.S. /13 /2021
		VS	VS	()
31	BLAPL/0010997/2022	STATE OF ODISHA SAMIT DEHURY	ANIRUDHA DAS	// CHARMAL /184 /2021
		VS	VS	()
32	BLAPL/0010998/2022	STATE OF ODISHA AJAYA PATEL	SARAT KUMAR JENA	// ATTABIRA /299 /2022
		VS	VS	()
33	BLAPL/0010999/2022	STATE OF ODISHA LOKANATH BARIK @ MUNA	SURESH KUMAR PANDA	// CUTTACK SADAR /182 /2022
		VS	VS	()
34	BLAPL/0011000/2022	STATE OF ODISHA BAPI SENAPATI @ GURU PRASAD SABUT	MANAS KUMAR CHAND	// NIMAPADA /358 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

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35	BLAPL/0011001/2022	STATE OF ODISHA JAYADEV PANDA VS	UMAKANTA BARIK VS	// BAIDYANATHPUR /295 /2022 ()
36	BLAPL/0011002/2022	STATE OF ODISHA BHUBA MAJHI VS	SURYAKANTA DWIBEDI VS	// //0 ()
37	BLAPL/0011003/2022	STATE OF ODISHA SANTOSH KUMAR SAHU VS	MANAS KUMAR CHAND VS	// SONEPUR /113 /2015 ()
38	BLAPL/0011004/2022	STATE OF ODISHA HAPPY @ PURNASASHI MOHANTY VS	S.S.RAY (2) VS	// BHAWANIPATNA TOWN /430 /2022 ()
39	BLAPL/0011005/2022	STATE OF ODISHA K. DADHICHI PATRA VS	SMRUTI RANJAN MOHAPATRA VS	// GOCHHAPADA /109 /2022 ()
40	BLAPL/0011006/2022	STATE OF ODISHA JITU @ JITEN NAYAK VS	BISWARANJAN MAHARATHA VS	// BALANGA /69 /2019 ()
41	BLAPL/0011007/2022	STATE OF ODISHA SIBA DAS VS	RITURANJAN CHHOTARAY VS	// SAHADEV KHUNTA /270 /2022 ()
42	BLAPL/0011008/2022	STATE OF ODISHA HARIHARA MOHANTY VS	MANAS KUMAR CHAND VS	// PURUSHOTTAMPUR /314 /2022 ()
43	BLAPL/0011009/2022	STATE OF ODISHA DEEPAK KUMAR VS	SUVADA RANI NAYAK VS	// //0 ()
44	BLAPL/0011010/2022	STATE OF ODISHA MAHENDRA MALLIK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /435 /2022 ()
45	BLAPL/0011011/2022	STATE OF ODISHA BULA @ BULU DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	// CHATRAPUR /234 /2001 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

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46	BLAPL/0011012/2022	BUDU JHANKAR VS STATE OF ODISHA	MANDAKINI PANDA VS	BOUDH /153 /2022 () //
47	BLAPL/0011013/2022	BABULAL BAGHA VS STATE OF ODISHA	MANDAKINI PANDA VS	MANAMUNDA /165 /2015 () //
48	BLAPL/0011014/2022	MAHENDRA SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
49	BLAPL/0011015/2022	CHIKU @ SUDHANSU ROUT VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	PURIGHAT /94 /2022 () //
50	BLAPL/0011016/2022	SUMIT @ DAYASAGAR CHHATRIA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /363 /2020 () //
51	BLAPL/0011017/2022	SONU KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 () //
52	BLAPL/0011018/2022	SAMIR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	OUPADA /40 /2019 () //
53	BLAPL/0011019/2022	PINTU @ ABINASH LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAXMISAGAR P.S. /264 /2021 () //
54	BLAPL/0011020/2022	ABINASH MAHARANA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JEYPORE SADAR /120 /2021 () //
55	BLAPL/0011021/2022	PRASANTA SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	PATTAPUR (DIGAPAHANDI) /407 /2021 () //
56	BLAPL/0011022/2022	DAMU BHOI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /79 /2020 () //
57	BLAPL/0011023/2022	MANTU DAS	SURENDRA KUMAR BISWAL	NILGIRI /311 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

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		VS	VS	()
58	BLAPL/0011024/2022	STATE OF ODISHA AMRITA PRIYADARSHINI PATRO	ARUN KUMAR MISHRA	// KORAPUT TOWN /130 /2018
		VS	VS	()
59	BLAPL/0011025/2022	STATE OF ODISHA JAGA @ JAGMOHAN BHATRA	PRANAB KUMAR DAS	// UMERKOTE /294 /2022
		VS	VS	()
60	BLAPL/0011026/2022	STATE OF ODISHA MUCHI PATRA	BISWAJIT RANJAN TRIPATHY	// DEOGARH /405 /2022
		VS	VS	()
61	BLAPL/0011027/2022	STATE OF ODISHA DIPU @ DEEPAK KU. NAYAK @ NAIK	DEBASHIS MITRA	// CHAULIAGANJA /111 /2022
		VS	VS	()
62	BLAPL/0011028/2022	STATE OF ODISHA K. VEERA ANJENEYULU	B.SAHOO	// / /0
		VS	VS	()
63	BLAPL/0011029/2022	STATE OF ODISHA JAIDEEP RAHA	LALITENDU MISHRA	// EOW,BHUBANESWAR /13 /2015
		VS	VS	()
64	BLAPL/0011030/2022	STATE OF ODISHA PRADIPTA PATTANAIAK	DEBASHIS MITRA	// BIDANASI /52 /2022
		VS	VS	()
65	BLAPL/0011031/2022	STATE OF ODISHA SHYAMA BHOI	PRASANTA KUMAR SAHOO	// SEMILLIGUDA /79 /2020
		VS	VS	()
66	BLAPL/0011032/2022	STATE OF ODISHA KUTBUL ANSARI	KULDEEP MOHANTY	// ROURKELA CYBER P.S. /13 /2021
		VS	VS	()
67	BLAPL/0011033/2022	STATE OF ODISHA A.HADU PATRO	ASHOK DAS	// BAIDYANATHPUR /140 /2022
		VS	VS	()
68	BLAPL/0011034/2022	STATE OF ODISHA KUSHA PATNIA	NIRANJAN LENKA	// KORAPUT SADAR /104 /2020
		VS	VS	()

**ORISSA HIGH COURT**

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69	BLAPL/0011035/2022	STATE OF ODISHA KARTIK SABAR VS	PRADEEP KUMAR MOHAPATRA VS	// ADVA /74 /2022 ()
70	BLAPL/0011036/2022	STATE OF ODISHA DIBAKAR SAHA VS	SUBHASIS SEN VS	// CANTONMENT ROAD /135 /2022 ()
71	BLAPL/0011037/2022	STATE OF ODISHA SUNA BARIK VS	AMITABH PRADHAN VS	// NANDAPUR /35 /2019 ()
72	BLAPL/0011038/2022	STATE OF ODISHA DAMAYANTI NAYAK @ SERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /521 /2022 ()
73	BLAPL/0011039/2022	STATE OF ODISHA NIRANJAN SAHOO @ KALU VS	DEBASNAN DAS VS	// BEGUNIA P.S. /200 /2022 ()
74	BLAPL/0011040/2022	STATE OF ODISHA CHITRASEN MOHAPATRA VS	SURYAKANTA DASMOHAPATRA VS	// CHAULIAGANJA /121 /2022 ()
75	BLAPL/0011041/2022	STATE OF ODISHA BIGYAN BEHERA VS	CHINMAYA MOHANTY VS	// BOUDH /292 /2022 ()
76	CMAPL/0000596/2022	STATE OF ODISHA HADIBANDHU DAS VS	ADV. VS	// // ()
77	CMAPL/0000597/2022	STATE OF ODISHA RAJENDRA NATH MAHANTA VS	ADV VS	// // ()
78	CMAPL/0000598/2022	STATE OF ODISHA RAJAKISHORE BEHERA VS	KALAPATARU ROUT VS	// // ()
79	CMAPL/0000599/2022	STATE OF ODISHA RAMBHAMANI SAHOO VS SUDAM NAYAK	ADV. VS	// // ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

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80	CMAPL/0000600/2022	BANKANIDHI PRADHAN VS STATE OF ODISHA	ADV VS	// ()
81	CMAPL/0000601/2022	LINGARAJ SAHU VS STATE OF ODISHA	INDRAMANI SAHU VS	// ()
82	CMP/0001103/2022	TILLOTAMA PARIDA VS SARABINDHU PARIDA	PRASANTA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000008/2016
83	CMP/0001104/2022	YUDHISTIR PRADHAN VS NARAYAN PRADHAN	BIJAY KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh *) CS/0000242/2014
84	CMP/0001105/2022	SANTOSH SASMAL VS PARADEEP PORT TRUST	SUKANTA KUMAR DALAI VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur *) CS/0000117/2015
85	CMP/0001106/2022	HEMALATA BOITAI VS REGR., CIVIL COURT, JAJPUR	CHANDRAKANTA NAYAK VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur *) CS/0000699/2016
86	CMP/0001107/2022	KAILASH CHANDRA SAHOO VS INDRAMANI SAHOO	NIRANJAN ROUT VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack) CS/0000506/2021
87	CMP/0001108/2022	MARSHEL XAXA VS ANITA DEVI SAHU	BISWAJIT NAYAK VS	// () //
88	CMP/0001109/2022	BANKANIDHI SAHOO VS SUSANTA KUMAR SAMANTARAY	PRAVASH CHANDRA JENA VS	// () //
89	CMP/0001110/2022	AUTHORISED OFFICER,STATE BANK OF INDIA VS SAKHI DEI	BHASKAR CHANDRA PANDA VS	// () //
90	CONTC/0006752/2022	PRAHALLAD SITHA VS SUDARSHAN BEHERA, PRINCIPAL ACCOUNTANT GENERAL, ODISHA	ADV VS	// () //
91	CONTC/0006753/2022	SRI HANUMAN ENTERPRISES	ADV.	//



## ORISSA HIGH COURT

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		VS	VS	0
92	CONTC/0006754/2022	KISHORI MOHAN DASH,SENIOR MANAGER(CIVIL) JALENDRA NATH RANA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
93	CONTC/0006755/2022	SHALINI PANDIT, I.A.S. PUSPANJALI MOHAPATRA	ADV	//
		VS	VS	0
94	CONTC/0006756/2022	ARABIND AGARWAL, I.A.S. KRUSHNA CHANDRA NAYAK	ADV	//
		VS	VS	0
95	CONTC/0006757/2022	SUNIL BHANSAL, I.A.S. RADHESHYAM SAHOO	ADV.	//
		VS	VS	0
96	CONTC/0006758/2022	ASHOK KUMAR DAS,B.M. OF CHOLAMANDALAM INVEST AND FINANCE LTD. SANJIB KUMAR ROUT	MAHENDRA BEHERA	//
		VS	VS	0
97	CONTC/0006759/2022	DR. ANITA PATTNAIK, CDMO, KENDRAPARA PRAFULLA KUMAR MOHARANA	ADV.	//
		VS	VS	0
98	CONTC/0006760/2022	ASWASTI S,IAS GIRISH PATEL	ADV.	//
		VS	VS	0
99	CONTC/0006761/2022	S.ASWATHI,IAS ROJALINEE MISHRA	ADV	//
		VS	VS	0
100	CONTC/0006762/2022	ROOPA ROSHAN SAHOO, SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT. ABHAYA KUMAR MOHANTY	ADV.	//
		VS	VS	0
101	CONTC/0006763/2022	G.MATHI VATHANAN, I.A.S. ANANTA SAHOO	ADV.	//
		VS	VS	0
102	CONTC/0006764/2022	ANU GARG,PRINCIPAL SECY.,W.R. DEPT. DINABANDHU ROUT	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

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103	CONTC/0006765/2022	RABINDRA KUMAR PANDA,ENGNR. IN CHIEF, W.R. DEPT. KUMULI KAILASH VS	ADV VS	// // 0
104	CONTC/0006766/2022	DR. DEBASISH ROUT, O.A.S. SIMANCHAL PADHY VS	ADV VS	// // 0
105	CONTC/0006767/2022	ASWATHY S., I.A.S. DEBASIS MOHANTY VS	ADV VS	// // 0
106	CONTC/0006768/2022	BISHNUPADA SETHY, I.A.S. SUSANTA KUMAR MOHANTY VS	ADV. VS	// // 0
107	CONTC/0006769/2022	BISHNUPADA SETHY,IAS BRAHMANANDA PRADHAN VS	ADV VS	// // 0
108	CONTC/0006770/2022	ASWATHY S., I.A.S. SOMANATH GARNAIK VS	ADV VS	// // 0
109	CONTC/0006771/2022	ASWATHY S., I.A.S. SURYA NARAYAN BEHERA VS	ADV VS	// // 0
110	CONTC/0006772/2022	NABAKISHOR GIRI, DISTRICT EDU. OFFICER, MAYURBHANJ GHASIRAM MISHRA VS	SAMEER KUMAR DAS VS	// // 0
111	CONTC/0006773/2022	BISHNU PRASAD SETHI,IAS SARMILA PATTNAYAK VS	ADV. VS	// // 0
112	CONTC/0006774/2022	SALINI PANDIT,SENIOR IAS RAMESH KUMAR SAHOO VS	ADV. VS	// // 0
113	CONTC/0006775/2022	SURYAKANTA ROUT,B.D.O,SALIPUR PRAFULLA KUMAR PRADHAN VS	ADV VS	// // 0
		G.MATHI VATHANAN, I.A.S.		//

## ORISSA HIGH COURT

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114	CONTC/0006776/2022	BANSHIDHAR JENA VS C.E.O,TATA POWER NORTHERN ODISHA DISTRIBUTION LTD.	ADV. VS	// ()
115	CONTC/0006777/2022	HARACHANDRA SANDHA VS EXECUTIVE OFFICER,JHARSUGUDA MUNICIPALITY	ADV. VS	// ()
116	CONTC/0006778/2022	SHASHI KANT SAHOO VS STATE OF ODISHA	ADV. VS	// ()
117	CRLA/0000989/2022	KAMA DEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /268 /2017 ()
118	CRLA/0000990/2022	HARIBANDHU PARIDA VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	BALASORE VIGILANCE /5 /2010 ()
119	CRLA/0000991/2022	SUNIL PADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH SADAR /239 /2022 ()
120	CRLA/0000992/2022	PRASANT MEHER VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHARIAR /97 /2015 ()
121	CRLA/0000993/2022	SUSHANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /467 /2020 ()
122	CRLA/0000994/2022	MANUA PRADHAN VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	CHANDANPUR /28 /2013 ()
123	CRLLP/0000053/2022	REETASHREE @ RITASHREE PATTANAIAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	JATNI P.S. /433 /2015 ()
124	CRLLP/0000054/2022	BHARAT BHUSAN SAHOO VS STATE OF ODISHA	SOUGAT DASH VS	/ /0 ()
125	CRLLP/0000055/2022	STATE OF ODISHA	JANMEJAYA KATIKIA, A.G.A.	GOLANTHARA (BERHAMPUR) /51 /2019

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

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		VS	VS	()
126	CRLMA/000302/2022	BAIRI SETHI @ BAIRADU WESCO(NOW TPWODL)	PRASANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
127	CRLMA/000303/2022	M/S.ORISSA SPINNING MILLS. LTD. ANKU@SANKAR SIT	ADV.	// MARINE CHUDAMANI /16 /2015
		VS	VS	()
128	CRLMC/0003328/2022	STATE OF ODISHA PREMJIT MOHANTY	AMIYA RANJAN SWAIN	// TIRTOL /290 /2017
		VS	VS	()
129	CRLMC/0003329/2022	STATE OF ODISHA BICHITRA PRADHAN	DEEPAK KU SAHOO	// RAJNAGAR /283 /2021
		VS	VS	()
130	CRLMC/0003330/2022	STATE OF ODISHA NAYAK SRI JAGADISH PRASAD SINGH	SARAT KUMAR BEHERA	// JEYPORE VIGILANCE /32 /2022
		VS	VS	()
131	CRLMC/0003331/2022	STATE OF ODISHA(VIG.) TILOTTAMA SAHOO	SATYA RANJAN PATI	// / /0
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
132	CRLMC/0003332/2022	STATE OF ODISHA TILOTTAMA SAHOO	SATYA RANJAN PATI	ICC/0000508/2022 / /0
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
133	CRLMC/0003333/2022	STATE OF ODISHA DR.SHAKTI PRASAD SAHOO	SIVA SANKAR CHAINI	ICC/0000509/2022 ANGUL SADAR PS /709 /2021
		VS	VS	()
134	CRLMC/0003334/2022	STATE OF ODISHA KESHAB CHANDRA NATH	NIRANJAN PRASAD PATRA	// MAHILA P.S. BUXIBAZAR /43 /2010
		VS	VS	()
135	CRLMC/0003335/2022	STATE OF ODISHA PADMAN BEHERA	SAROJ KUMAR PADHI	// PIPLI /398 /2021
		VS	VS	()
136	CRLMC/0003336/2022	STATE OF ODISHA PANCHALI SAHOO	SURESH KUMAR JENA	// JAJPUR TOWN /225 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003337/2022	STATE OF ODISHA RATNAKAR PRADHAN VS	ASIT KUMAR JENA VS	// JATNI P.S. /209 /2013 ()
138	CRLMC/0003338/2022	STATE OF ODISHA RAJESH BISWAL VS	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /447 /2021 ()
139	CRLMC/0003339/2022	STATE OF ODISHA ARUNA KUMAR MALLICK VS	S.J.PRADHAN VS	// SAMBALPUR VIGILANCE /69 /2006 ()
140	CRLMC/0003340/2022	STATE OF ODISHA RANJAN NAYAK VS	SUSANTA KUMAR BARAL VS	// / /0 ()
141	CRLMC/0003341/2022	STATE OF ODISHA RAJKISHOR SWAIN VS	ALOK KUMAR PANDA VS	// ASKA /636 /2021 ()
142	CRLMC/0003342/2022	STATE OF ODISHA NANDINI HIAL VS	SOUMYA RANJAN DAS VS	// BISSAMCUTTACK /46 /2021 ()
143	CRLMC/0003343/2022	STATE OF ODISHA SAROJ KUMAR SAMANTA VS	SOHARDDA SUMAN VS	// SAHADEV KHUNTA /125 /2009 ()
144	CRLMC/0003344/2022	STATE OF ODISHA SUKANTA NAIK VS	RITA SINGH VS	// BARAMBA /106 /2018 ()
145	CRLMC/0003345/2022	STATE OF ODISHA IDREESH VS	SUSIL KUMAR PATNAIK VS	// KEONJHAR TOWN /362 /2020 ()
146	CRLMC/0003346/2022	STATE OF ODISHA BIJAY NAHAK VS	ABHI RAM PATRA VS	// KHALLIKOTE /10 /1999 ()
147	CRLMC/0003347/2022	STATE OF ODISHA NITYANANDA BEHERA VS	RABINDRANATH PRUSTY VS	// BAIDESWAR /8 /2021 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003348/2022	ASHOK KUMAR BERA VS AKSHAYA KUMAR SETHI	SMRUTI RANJAN MOHAPATRA VS	// ()
149	CRLMC/0003349/2022	BHOKA@SK.SALIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /153 /2021 () //
150	CRLMC/0003350/2022	GANGADHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /491 /2021 () //
151	CRLMC/0003351/2022	DEBADUTTA MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /101 /2002 () //
152	CRLMC/0003352/2022	BENAZIR BIBI VS REPUBLIC OF INDIA	SIDHANT DWIBEDI VS	BHUBANESWAR CBI /12 /2018 () //
153	CRLMC/0003353/2022	BADRUL ALAM KHAN VS STATE OF ODISHA	RAKESH SAHU VS	LALBAG /26 /2018 () //
154	CRLMC/0003354/2022	SHAKTI RANJAN DASH@DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	LALBAG /196 /2020 () //
155	CRLMC/0003355/2022	RABINDRA KUMAR JENA VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	CUTTACK VIGILANCE /18 /2017 () //
156	CRLMC/0003356/2022	NIRU@ANIL SETHI@ANIL KUMAR SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BANAPUR P.S. /50 /2017 () //
157	CRLMC/0003357/2022	BABITA PARIDA@NAYAK VS AMARENDRA ROUT	CHIRANJAY MOHANTY VS	// () //
158	CRLMC/0003358/2022	ANUKULA CHANDRA BADU VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /296 /2008 () //
159	CRLMP/0002295/2022	PITAMBAR SAHOO	B.DASH	// /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0002296/2022	STATE OF ODISHA JATINDRA MAHAKUD	ARJEET MISHRA	// JASHIPUR /266 /2021
		VS	VS	()
161	CRLMP/0002297/2022	STATE OF ODISHA BHARATI MALIK	PRAMODA KUMAR MISHRA	// / /0
		VS	VS	()
162	CRLMP/0002298/2022	STATE OF ODISHA BIBEKANANDA ROUT	KHAGESWAR BEHERA	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *) Crp/0000115/2019
		VS	VS	()
163	CRLMP/0002299/2022	STATE OF ODISHA UPENDRA PRADHAN	SURESH KUMAR PANDA	// / /0
		VS	VS	()
164	CRLMP/0002300/2022	STATE OF ODISHA MANOJ NATH	LAXMAN PRADHAN	// / /0
		VS	VS	()
165	CRLMP/0002301/2022	STATE OF ODISHA KALYANI DIXIT	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
166	CRLMP/0002302/2022	STATE OF ODISHA JHARANABALA PATRA	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
167	CRLMP/0002303/2022	STATE OF ODISHA GAYASUDDIN KHAN	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
168	CRLMP/0002304/2022	STATE OF ODISHA DARSAYEETA BEHERA	GYANARANJAN DHAL	// / /0
		VS	VS	()
169	CRLMP/0002305/2022	STATE OF ODISHA GITANJALI DAS	PARSURAM PANDA	// / /0
		VS	VS	()
170	CRLMP/0002306/2022	STATE OF ODISHA PABITRA PRADHAN	BIKRAM CHANDRA GHADEI	// / /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000518/2022	STATE OF ODISHA BISWAJIT PANDA VS	UNMESH CHANDRA JENA VS	// //0 ()
172	CRLREV/0000519/2022	STATE OF ODISHA BISWAJIT PANDA VS	UNMESH CHANDRA JENA VS	// //0 ()
173	CRLREV/0000520/2022	STATE OF ODISHA LAXMI PRADHAN VS	UMESH CHANDRA BEHURA VS	// VIGILANCE PS (BERHAMPUR) /46 /2012 ()
174	FAO/0000426/2022	STATE OF ODISHA(VIG.) KUBER BHUTIA VS	DEEPALI MAHAPATRA VS	// // ()
175	FAO/0000427/2022	UNION OF INDIA NEW INDIA ASSURANCE CO. LTD. VS	BIVASH CHANDRA SINGH VS	// // ()
176	FAO/0000428/2022	SUBHASMITA MALLICK M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	SAUMENDRA KUMAR GHOSE VS	// // ()
177	FAO/0000429/2022	MANORANJAN BEHERA DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	DR. D. DASMOHAPATRA VS	// // ()
178	FAO/0000430/2022	RAMESH BEHERA THE SR. DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.	SUNANDA DROY VS	// // ()
179	LAA/0000059/2022	RANGALATA MALLIK @ ANJALI MALLIK RANJAN KUMAR SAHU VS	SUDHIR KUMAR PATRA VS	// // ()
180	MACA/0000594/2022	LAND ACQUISITION COLLECTOR, ANGUL FOR M/S. BHUSAN STEEL AND STRIPS (COAL MINES) D.M. NATIONAL INSURANCE COMPANY LTD. VS	MAHITOSH SINHA VS	// // ()
181	MACA/0000595/2022	PREM NARAYAN PATRA TULASI NAYAK VS	DEBASISH PATNAIK VS	// // ()
		UPENDRA SINGH		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000596/2022	ORIENTAL INSURANCE CO. LTD. VS KRISHNA MOHANTY @ MAHAJANAM	SOMANATH ROY VS	// 0 //
183	MATA/0000227/2022	SUBRATA KUMAR PANDA VS SANGITA RANI PANDA	B.N PANDA 2 VS	// 0 //
184	MATA/0000228/2022	NILIMA NAIK VS SUDHANSU SEKHAR NAIK	AMIT PRASAD BOSE VS	// 0 //
185	RPFAM/0000286/2022	GANESWAR DALAI@DALEI VS MANISHA BEHERA	SUSANTA SEKAHAR MOHAPATRA VS	// 0 //
186	RPFAM/0000287/2022	AKSHAY KUMAR SETHY VS MADHUSMITA BEHERA	BIJAYA KUMAR BEHERA VS	// 0 //
187	RPFAM/0000288/2022	SONALI SAHOO VS PRESIDING OFFICER, FAMILY COURT, BBSR	PRADIPTA KISHORE BHUYAN VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000172/2015
188	RPFAM/0000289/2022	GOLAK BIHARI MISHRA VS SANJULATA PANIGRAHI	GIRIDHARI SINGH VS	// 0 //
189	RPFAM/0000290/2022	LILI DAS VS PARIKHITA PRUSTY	AKSHAYA KUMAR SAHOO VS	// 0 //
190	RPFAM/0000291/2022	BISWANATH SENAPATI VS BIJETRI NAYAK @ SENAPATI	ASHOK DAS VS	// 0 //
191	RPFAM/0000292/2022	RANJEERTA DIGAL VS JAGABANDHU DIGAL	JAGANNATH BHUYAN VS	// 0 //
192	RSA/0000296/2022	NABA KISHORE SWAIN VS RABINDRANATH MOHANTY	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	RSA/0000297/2022	SAPNESWAR SAHOO	TUSAR KUMAR MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RSA/0000298/2022	KESHABA PRADHAN35 GUNANIDHI BISWAL	SASANKA S. SATAPATHY	//
		VS	VS	0
195	RVWPET/0000301/2022	SIBA BISWAL THE CHIEF GM, SMS II DEPT.	BIBHU PRASAD PANDA	//
		VS	VS	0
196	TRP(C)/0000429/2022	AITA KISAN TANUSHREE ACHARYA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
197	TRP(C)/0000430/2022	ALEKH CHANDRA TRIPATHY ANKAM DEEPIKA@GABAKA DEEPIKA	BRUNDABAN ROUT	//
		VS	VS	0
198	TRP(C)/0000431/2022	GABAKA SURESH KUMAR@BHASKAR SASMITA ROUT@NAYAK	AMLAN SHAKTI PAUL	//
		VS	VS	0
199	TRP(C)/0000432/2022	BISWARANJAN NAYAK RESMA DAS	SIDHARTH PRASAD DAS	//
		VS	VS	0
200	WA/0001458/2022	TUSHARKANT MISHRA UMAKANTA PRADHAN	ADV.	//
		VS	VS	0
201	WA/0001459/2022	ODISHA PUBLIC SERVICE COMMISSION SURENDRANATH PADHY	SHAKTI PRASAD DAS	//
		VS	VS	0
202	WA/0001460/2022	MEENAKETAN SAHU STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
203	WA/0001461/2022	UMESH CHANDRA MOHARANA GOLAK BIHARI PAIKRAY,ASST .TEACHER	LAXMIKANTA MOHANTY	//
		VS	VS	0
204	WA/0001462/2022	STATE OF ODISHA BIRENDRA KUMAR NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001463/2022	STATE OF ODISHA JYOTSNABALA JENA VS	LAXMIKANTA MOHANTY VS	// // ()
206	WA/0001464/2022	STATE OF ORISSA DR.SWAPAN KUMAR KARAK VS	PRAFULLA KUMAR RATH VS	// // ()
207	WA/0001465/2022	NATIONAL INSTITUTE OF TECHNOLOGY (NIT), ROURKELA STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // ()
208	WA/0001466/2022	BISHNUPRIYA NAIK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
209	WP(C)/0029455/2022	K. BHASKAR ACHARY BISHWANATH PUROHIT VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
210	WP(C)/0029456/2022	STATE OF ODISHA PARSURAM BEHERA VS	PITAMBAR PANDA VS	// // ()
211	WP(C)/0029457/2022	STATE OF ORISSA MANGALU MUNDACHULIA VS	PITAMBAR PANDA VS	// // ()
212	WP(C)/0029458/2022	STATE OF ODISHA DAMAYANTI MUNDA VS	B.SATAPATHY VS	// // ()
213	WP(C)/0029459/2022	STATE OF ODISHA RAKESH RANJAN SWAIN VS	SACHIDANANDA PADHEE VS	// // ()
214	WP(C)/0029460/2022	STATE OF ODISHA SUNYA @ SUNYABASI NAIK VS	BHAKTA RANJAN BARIK VS	// // ()
215	WP(C)/0029461/2022	THE NEW INDIA ASSURANCE COMPANY LTD., CUTTACK MADHUMITA STONE CRUSHER, JAJPUR VS	MOHIT AGARWAL VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0029462/2022	GOLAKHA CHANDRA MALLICK VS TAHASILDAR, SALIPUR	BHAKTA RANJAN BARIK VS	// 0 //
217	WP(C)/0029463/2022	ASWINI KUMAR MUND VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
218	WP(C)/0029464/2022	PRABHATI DEHURY VS RESERVE BANK OF INDIA, KHURDA	PRADEEP KUMAR PANDA VS	// 0 //
219	WP(C)/0029465/2022	RAJESH KUMAR AGRAWAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
220	WP(C)/0029466/2022	INDUREKHA NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
221	WP(C)/0029467/2022	PUSPAK KUMAR HABADASINGH VS STATE OF ODISHA	NIRASUNDAR PANDA VS	// 0 //
222	WP(C)/0029468/2022	ANASUYA SAMANTARAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
223	WP(C)/0029469/2022	MAMATA RANI MISHRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
224	WP(C)/0029470/2022	SIVASANKAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	WP(C)/0029471/2022	ABHIRAM GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	WP(C)/0029472/2022	LAXMI PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
227	WP(C)/0029473/2022	CHANDRA SEKHAR JAGAT	KRISHNA CHANDRA SAHU	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0029474/2022	STATE OF ODISHA KEDAR CHARAN BISOYI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
229	WP(C)/0029475/2022	STATE OF ODISHA KALPANA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
230	WP(C)/0029476/2022	STATE OF ORISSA MANORANJAN MOHAPATRA	SAPAN KUMAR PAL	//
		VS	VS	0
231	WP(C)/0029477/2022	STATE OF ODISHA SARADA MOHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
232	WP(C)/0029478/2022	STATE OF ORISSA PRAVAT KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
233	WP(C)/0029479/2022	STATE OF ORISSA BINOD BIHARI PAL	SHARMISTHA SAMAL	//
		VS	VS	0
234	WP(C)/0029480/2022	STATE OF ORISSA RANJITA SAMAL	SANJIB MOHANTY	//
		VS	VS	0
235	WP(C)/0029481/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR BHAGIRATHI BISWAL	SANJIB MOHANTY	//
		VS	VS	0
236	WP(C)/0029482/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA SMC OF DINASINGHPATNA PRY. SCHOOL, CUTTACK	SHARMISTHA SAMAL	//
		VS	VS	0
237	WP(C)/0029483/2022	STATE OF ORISSA ASIT BARAN GIRI	RAMA CHANDRA JENA	//
		VS	VS	0
238	WP(C)/0029484/2022	STATE OF ODISHA SAMBHUNATH BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0029485/2022	STATE OF ODISHA MANJULATA BISWAL VS	SHARMISTHA SAMAL VS	// // ()
240	WP(C)/0029486/2022	STATE OF ODISHA DEBARAJ BANUA VS	SHARMISTHA SAMAL VS	// // ()
241	WP(C)/0029487/2022	STATE OF ORISSA MITA DEBGOSWAMI VS	DILIP KUMAR SAHU VS	// // ()
242	WP(C)/0029488/2022	STATE OF ODISHA PRABHAS CHANDRA MOHANTA VS	SANJIB MOHANTY VS	// // ()
243	WP(C)/0029489/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR SANJURANI NAIK VS	SHARMISTHA SAMAL VS	// // ()
244	WP(C)/0029490/2022	STATE OF ORISSA GOUTAM KUMAR ACHARYA VS	SHARMISTHA SAMAL VS	// // ()
245	WP(C)/0029491/2022	STATE OF ORISSA SARATH MARNDI VS	SANJIB MOHANTY VS	// // ()
246	WP(C)/0029492/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA MANDAKINI PANIGRAHI VS	SHARMISTHA SAMAL VS	// // ()
247	WP(C)/0029493/2022	STATE OF ORISSA MADAN MOHAN JENA VS	SHARMISTHA SAMAL VS	// // ()
248	WP(C)/0029494/2022	STATE OF ORISSA RAMANARAYAN PANDA VS	SHARMISTHA SAMAL VS	// // ()
249	WP(C)/0029495/2022	STATE OF ORISSA SANTOSH KUMAR PANDA VS	SANJIB MOHANTY VS	// // ()
		INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0029496/2022	NALINI KANTA PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0029497/2022	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0029498/2022	DUKHABANDHU PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0029499/2022	ANJANA DALAI VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// 0 //
254	WP(C)/0029500/2022	NABA KISHORE PANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0029501/2022	RUBI NAYAK VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// 0 //
256	WP(C)/0029502/2022	GEETANJALI MISHRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0029503/2022	NAYAN KISHORE PRADHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	WP(C)/0029504/2022	JADUNATH PANIGRAHI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0029505/2022	RITESWARI MAJHI VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA	SANJIB MOHANTY VS	// 0 //
260	WP(C)/0029506/2022	SUBHADRA KAR VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0029507/2022	BHABANI KUMARI PADHI	SANJIB MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0029508/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA	SHARMISTHA SAMAL	//
		SAKTI KUMAR PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
263	WP(C)/0029509/2022	STATE OF ORISSA	DURGESH NARAYAN RATH	//
		PRAKASH CHANDRA DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
264	WP(C)/0029510/2022	STATE OF ODISHA	SANDIPANI NAYAK	//
		MANOJ KUMAR PARIDA	SANDIPANI NAYAK	//
		VS	VS	0
265	WP(C)/0029511/2022	STATE OF ODISHA	KUNAL KUMAR SWAIN	//
		NARESH KUMAR AGRAWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
266	WP(C)/0029512/2022	STATE OF ODISHA	SHARMISTHA SAMAL	//
		PRABHASII MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
267	WP(C)/0029513/2022	STATE OF ORISSA	ANSUMAN BHUYAN	//
		GAJENDRA KUMAR DAS	ANSUMAN BHUYAN	//
		VS	VS	0
268	WP(C)/0029514/2022	A.O.,TATA MOTORS FINANCE SOLUTIONS LTD.	SIDDHARTHA SAMAL	//
		J.S. EVANJALIN	SIDDHARTHA SAMAL	//
		VS	VS	0
269	WP(C)/0029515/2022	UNION OF INDIA	ARUN KUMAR ACHARYA	//
		SUBASH CHANDRA MISHRA	ARUN KUMAR ACHARYA	//
		VS	VS	0
270	WP(C)/0029516/2022	STATE OF ODISHA	TANMAY MISHRA	//
		SRINIVAS SATAPATHY	TANMAY MISHRA	//
		VS	VS	0
271	WP(C)/0029517/2022	STATE OF ODISHA	RAJALAXMI BISWAL	//
		SANADEI NAYAK	RAJALAXMI BISWAL	//
		VS	VS	0
272	WP(C)/0029518/2022	STATE OF ORISSA	SOHAN MISHRA	//
		M/S FLOWMORE LTD., GURGAON	SOHAN MISHRA	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029519/2022	OPTCL, BBSR MEENA NAYAK VS UNION OF INDIA	TAPAN KUMAR BISWAL VS	// // ()
274	WP(C)/0029520/2022	KALI CHARAN PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
275	WP(C)/0029521/2022	DEPALI DEBASMITA SWAIN VS COLLECTOR CUM DM., JAJPUR	DILLIP RAY VS	// // ()
276	WP(C)/0029522/2022	TARUN KUMAR ACHARYA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
277	WP(C)/0029523/2022	M/S SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// // ()
278	WP(C)/0029524/2022	KULAMANI CHANDA VS TAXING OFFICER/ TAX RECOVERY OFFICER-RTO, BHADRAK	SUBASH CH PANI VS	// // ()
279	WP(C)/0029525/2022	SHANKAR JENA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
280	WP(C)/0029526/2022	TARAKANTA SING VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // ()
281	WP(C)/0029527/2022	PARTHA SARATHI MATTAGAJASINGH DALABEHERA VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// // ()
282	WP(C)/0029528/2022	RABINARAYAN SAMAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // ()
283	WP(C)/0029529/2022	DEVI PRASAD PATNAIK VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0029530/2022	SACHIT KUMAR ACHARYA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
285	WP(C)/0029531/2022	ARAKHITA PATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
286	WP(C)/0029532/2022	PRASANTA KUMAR JENA VS CONTROLLER OF EXAMINATION, STATE COUNCIL FOR TE AND VT, BBSR,	SUSHANTA KUMAR JOSHI VS	// 0 //
287	WP(C)/0029533/2022	RAJANEE KANTA BHATTA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0029534/2022	BIJAY KUMAR UDAYSINGH VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// 0 //
289	WP(C)/0029535/2022	BIDURA MALLICK VS JALANDHARA SAHU	GOPINATH MISHRA VS	// 0 //
290	WP(C)/0029536/2022	SURENDRANATH PANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
291	WP(C)/0029537/2022	KALPANA PARIDA VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SANJIB MOHANTY VS	// 0 //
292	WP(C)/0029538/2022	SARITA LAKRA VS PAY AND ACCOUNT OFFICER, NEW DELHI	GOPINATH MISHRA VS	// 0 //
293	WP(C)/0029539/2022	UMAKANTA DASH VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
294	WP(C)/0029540/2022	SASMITA DASH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
295	WP(C)/0029541/2022	JITENDRA GARUDA	SANJIB MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
296	WP(C)/0029542/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR KANANBALA MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
297	WP(C)/0029543/2022	STATE OF ORISSA RASHMI REKHA MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
298	WP(C)/0029544/2022	STATE OF ORISSA ALOK RANJAN BAI	SANJIB MOHANTY	//
		VS	VS	0
299	WP(C)/0029545/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR GOPINATH MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
300	WP(C)/0029546/2022	STATE OF ORISSA GAUTAM JENA	SANJIB MOHANTY	//
		VS	VS	0
301	WP(C)/0029547/2022	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR RAMA RANJAN RANA	SHARMISTHA SAMAL	//
		VS	VS	0
302	WP(C)/0029548/2022	STATE OF ORISSA PRASANTA KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
303	WP(C)/0029549/2022	STATE OF ORISSA JOGINDRA GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
304	WP(C)/0029550/2022	STATE OF ODISHA SANJAYA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
305	WP(C)/0029551/2022	STATE OF ODISHA SANTOSH KUMAR MALLIK	A.SANGANERIA	//
		VS	VS	0
306	WP(C)/0029552/2022	STATE OF ODISHA BHARAT CHANDRA SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0029553/2022	STATE OF ODISHA RADHANATH KARNA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0029554/2022	STATE OF ODISHA PRASANNA KUMAR DASH VS	NETRANANDA BISWAL VS	// // ()
309	WP(C)/0029555/2022	STATE OF ORISSA SRIMANTA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0029556/2022	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // ()
311	WP(C)/0029557/2022	STATE OF ODISHA ZOHARA JABEEN VS	BISWANATH BEHERA VS	// // ()
312	WP(C)/0029558/2022	THE TAHASILDAR, CUTTACK RABINDRA KUMAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0029559/2022	STATE OF ODISHA MANORANJAN MOHANTA VS	SHARMISTHA SAMAL VS	// // ()
314	WP(C)/0029560/2022	STATE OF ODISHA TUSARKANTA PADHI VS	PRIYA RANJAN MISHRA VS	// // ()
315	WP(C)/0029561/2022	STATE OF ODISHA BIJAYA KISHORE SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0029562/2022	STATE OF ODISHA PURNA CHANDRA DAS VS	BINAYAK PRASHAD MOHANTY VS	// // ()
317	WP(C)/0029563/2022	PRINCIPAL SECRETARY OF LAW DEPT.,GOVT. OF ODISHA KORA PRASAD SATAPATHY VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0029564/2022	RASANANDA TARAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0029565/2022	ST MINERALS PVT. LTD., BBSR VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
320	WP(C)/0029566/2022	SHREEDHAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0029567/2022	BIJAYA CHANDRA RATH VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
322	WP(C)/0029568/2022	GEETANJALI DUTTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0029569/2022	MAHESWAR HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0029570/2022	SANTOSH KUMAR NAYAK VS THE COLLECTOR, KANDHAMAL	GIRIDHARI SINGH VS	// 0 //
325	WP(C)/0029571/2022	RANJIT KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0029572/2022	HARIHAR CHAND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0029573/2022	BIPIN BIHARI PALAI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0029574/2022	KABITA KUMARI BAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0029575/2022	SURENDRA KUMAR SUBUDHI	SADASIVA PATRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029576/2022	RABINDRA KUMAR PATRA	S.SUDHANSU KUMAR SUBUDHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
331	WP(C)/0029577/2022	NIRANJAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029578/2022	BINAPANI MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029579/2022	NARAYAN NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029580/2022	BHAGIRATHI PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0029581/2022	BIJAY NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0029582/2022	BIPIN BIHARI MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029583/2022	RUKMINI DHAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0029584/2022	DANDADHAR NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029585/2022	NARENDRA KUMAR MEHER	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029586/2022	MAMATA MANJARI DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0029587/2022	STATE OF ODISHA RASHMI PRAVA MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
342	WP(C)/0029588/2022	STATE OF ODISHA ALEKHA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0029589/2022	STATE OF ODISHA BHRAMAR SAMAL VS	SAROJ RANJAN SUBUDHI VS	// // ()
344	WP(C)/0029590/2022	STATE OF ORISSA NIRAKAR MEHER VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0029591/2022	STATE OF ODISHA BASANTA KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0029592/2022	STATE OF ODISHA SATYANANDA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0029593/2022	STATE OF ODISHA DINABANDHU BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0029594/2022	STATE OF ODISHA AKULA CHANDRA PADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0029595/2022	STATE OF ODISHA BHIMASEN SAMAL VS	SATYAJIT PATTANAİK VS	// // ()
350	WP(C)/0029596/2022	MEMBER, BOARD OF REVENUE, ORISSA GHANASHYAM NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0029597/2022	STATE OF ODISHA KAILASH CHANDRA KANAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0029598/2022	NARENDRA MIRDHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0029599/2022	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0029600/2022	RADHABALLAV SAHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0029601/2022	BIDYADHAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0029602/2022	PURUSOTTAM NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0029603/2022	NILACHAL SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0029604/2022	BIJOY KUMAR BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
359	WP(C)/0029605/2022	KALAKAR MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0029606/2022	RABINARAYAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0029607/2022	NRUSINGHA CHARAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0029608/2022	SANKAR NARAYAN BEJA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0029609/2022	PURNA CHANDRA MAHAKUD	DILLIP KUMAR MOHAPATRA	//



**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029610/2022	SRIBATSA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029611/2022	MANISHA MISHRA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029612/2022	ASHWINI KUMAR NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029613/2022	UMAKANTA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029614/2022	BHAGABATA MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029615/2022	TRINATH CHARAN PATNAIK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029616/2022	RABINDRA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029617/2022	DILIP KUMAR NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029618/2022	BHARAT CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029619/2022	KALPANA SAI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029620/2022	NIRANJAN MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0029621/2022	STATE OF ODISHA UTTAM KUMAR PANDEY VS	SHARMISTHA SAMAL VS	// // ()
376	WP(C)/0029622/2022	STATE OF ODISHA DAMBARUDHAR DEHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0029623/2022	STATE OF ODISHA BANAMALI PANDA VS	MANAS KUMAR CHAND VS	// // ()
378	WP(C)/0029624/2022	STATE OF ORISSA SARAT CHANDRA NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0029625/2022	STATE OF ODISHA ARJUNA CHANDRA BISWAL VS	SHARMISTHA SAMAL VS	// // ()
380	WP(C)/0029626/2022	STATE OF ODISHA KALANDI CHARAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0029627/2022	STATE OF ODISHA BINADHAR PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0029628/2022	STATE OF ODISHA BINAPANI PANIGRAHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0029629/2022	STATE OF ODISHA RANJAN KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0029630/2022	STATE OF ODISHA SANTANU KUMAR SARKAR VS	KABIR KUMAR JENA VS	// // ()
385	WP(C)/0029631/2022	SRI SRI BALADEB JEW MAHAPRABHU BIJE NIJGAON, BARIPADA LAXMI NARAYANA PATRA VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0029632/2022	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	WP(C)/0029633/2022	BHAJAMAN MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0029634/2022	BASANTA KUMAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0029635/2022	NIRANJAN DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
390	WP(C)/0029636/2022	SANTILATA SETHI VS STATE OF ODISHA	RAMESH SAHOO VS	// 0 //
391	WP(C)/0029637/2022	SULATA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
392	WP(C)/0029638/2022	MATANGINI SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0029639/2022	SIBA PRASAD TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
394	WP(C)/0029640/2022	AHALYA PUHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0029641/2022	MANAS KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
396	WP(C)/0029642/2022	SURENDRA PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
397	WP(C)/0029643/2022	BISWAMBHAR ROUT	DILLIP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029644/2022	AMULYA KUMAR AICH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029645/2022	UPENDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029646/2022	SWAPAN KUMAR DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029647/2022	MANORAMA ACHARYA	DINESH KUMAR PATRA	//
		VS	VS	0
		UCO BANK, BBSR		//
402	WP(C)/0029648/2022	LADU KISHOR PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029649/2022	RAMA HARI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029650/2022	KESHAB KHAMARI	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0029651/2022	GAGAN BIHARI JENA	PRAGYANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029652/2022	TANUKANTA JENA	PRAGYANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029653/2022	KALKATI ULPIA	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0029654/2022	TANUKANTA JENA	PRAGYANANDA PATTANAIAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	WP(C)/0029655/2022	STATE OF ODISHA BINAYAK BAITHARU VS	SHARMISTHA SAMAL VS	// // ()
410	WP(C)/0029656/2022	STATE OF ODISHA DURYODHAN SAHU VS	DURGESH NARAYAN RATH VS	// // ()
411	WP(C)/0029657/2022	STATE OF ODISHA DAMODAR SAMAL VS	SHARMISTHA SAMAL VS	// // ()
412	WP(C)/0029658/2022	STATE OF ODISHA MURALI MAJHI VS	RABI NARAYAN MOHANTY VS	// // ()
413	WP(C)/0029659/2022	STATE OF ODISHA PRAMOD CHANDRA PATHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
414	WP(C)/0029660/2022	STATE OF ODISHA BATAKRISHNA PANDA VS	SHARMISTHA SAMAL VS	// // ()
415	WP(C)/0029661/2022	STATE OF ODISHA KHAGENDRA NATH SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
416	WP(C)/0029662/2022	STATE OF ODISHA NABIN PANDEY VS	RABI NARAYAN MOHANTY VS	// // ()
417	WP(C)/0029663/2022	STATE OF ODISHA BIJAYA KUMAR PANIGRAHI VS	SHARMISTHA SAMAL VS	// // ()
418	WP(C)/0029664/2022	STATE OF ODISHA SUSAMA MANJARI TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0029665/2022	STATE OF ODISHA MAMATA BHURASAGAR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0029666/2022	GULESH CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0029667/2022	KAMALINI CHAND VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
422	WP(C)/0029668/2022	BALLAVA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
423	WP(C)/0029669/2022	BIRANCHI KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0029670/2022	DINABANDHU BEHERA VS DY. SECY.,MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, NEW DELHI	BIDYADHAR PRADHAN VS	// 0 //
425	WP(C)/0029671/2022	KHAGESWAR RANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
426	WP(C)/0029672/2022	GITANJALI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0029673/2022	UMAKANTA MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0029674/2022	PRAFULLA KUMAR GARDIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
429	WP(C)/0029675/2022	JOGESWAR NAIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
430	WP(C)/0029676/2022	ARATIBALA PATNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
431	WP(C)/0029677/2022	JAYASHREE BHURASAGAR	RABI NARAYAN MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029678/2022	DEBASISH BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
433	WP(C)/0029679/2022	FULAMATI ULPIA	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029680/2022	BISWANATH PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029681/2022	SAILABALA DASH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		LAND ACQUISITION OFFICER RRB, BOUDH		//
436	WP(C)/0029682/2022	RAJANI DWIBEDI	S.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029683/2022	PRAKASH MANGARAJ	SUJAY SHANKER SINGH DEO	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029684/2022	DINU BARIK	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029685/2022	LAMBODARA SARAF	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029686/2022	MOHAMMAD IMTIYAZ KHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, ROURKELA		//
441	WP(C)/0029687/2022	MOHAMMAD IMTIYAZ KHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, BARBIL		//
442	WP(C)/0029688/2022	GITANJALI BEHERA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0029689/2022	STATE OF ODISHA BRUNDABAN NAIKO VS	SHARMISTHA SAMAL VS	// // ()
444	WP(C)/0029690/2022	STATE OF ODISHA DILESWAR NAIK VS	RABI NARAYAN MOHANTY VS	// // ()
445	WP(C)/0029691/2022	STATE OF ODISHA MOHAMMAD IMTIYAZ KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
446	WP(C)/0029692/2022	REGIONAL TRANSPORT OFFICER, SAMBALPUR CHANDRAMANI SAE VS	RABI NARAYAN MOHANTY VS	// // ()
447	WP(C)/0029693/2022	STATE OF ODISHA SOURAV RAY VS	SARBESWAR SAHOO VS	// // ()
448	WP(C)/0029694/2022	THE STATE OF ORISSA KARTIKESWAR SAHU VS	SHARMISTHA SAMAL VS	// // ()
449	WP(C)/0029695/2022	STATE OF ODISHA RANJAN KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // ()
450	WP(C)/0029696/2022	REGIONAL MANAGER, RBI, BBSR BISHNU PRASAD BEHERA VS	P.K.DASMOHAPATRA VS	// // ()
451	WP(C)/0029697/2022	STATE OF ODISHA PRABIR KUMAR SAMAL VS	BRAJA MOHAN SARANGI VS	// // ()
452	WP(C)/0029698/2022	REGIONAL MANAGER, RBI, BBSR BHANJA KISHOR BISWAL VS	SHARMISTHA SAMAL VS	// // ()
453	WP(C)/0029699/2022	STATE OF ODISHA BALABANTI SAE VS	RABI NARAYAN MOHANTY VS	// // ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0029700/2022	AJIT KUMAR TRIPATHY @ AJIT TRIPATHY VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
455	WP(C)/0029701/2022	RANJAN KUMAR DAS VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
456	WP(C)/0029702/2022	RABINDRA MOHAN BISHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
457	WP(C)/0029703/2022	BISHNUPRIYA PODH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
458	WP(C)/0029704/2022	PARAMANANDA SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
459	WP(C)/0029705/2022	JAGANNATH SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0029706/2022	DAMODAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
461	WP(C)/0029707/2022	SUDHIR CHANDRA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
462	WP(C)/0029708/2022	ARUN DILA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
463	WP(C)/0029709/2022	SABITA MALLICK VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
464	WP(C)/0029710/2022	SURENDRA KUMAR DOBAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
465	WP(C)/0029711/2022	ARATI BUDA	RABI NARAYAN MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0029712/2022	SHRIDHAR PATEL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0029713/2022	KALPATARU SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0029714/2022	CHITTARANJAN SWAIN	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0029715/2022	ANADI MAJHI	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0029716/2022	BAIDHAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0029717/2022	DILESWAR MEHER @ SAHADEV MEHER	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0029718/2022	SODAMINI SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0029719/2022	HEMANTA KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0029720/2022	MAGUNI SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0029721/2022	BANK OF INDIA, CUTTACK	GURUDUTTA KAR	//
		VS	VS	0
		COLLECTOR AND DM, CUTTACK		//
476	WP(C)/0029722/2022	CHAKRADHAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0029723/2022	STATE OF ODISHA JANAK KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
478	WP(C)/0029724/2022	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
479	WP(C)/0029725/2022	STATE OF ODISHA UGRESEN DEHURY VS	SASWATI MOHAPATRA VS	// // ()
480	WP(C)/0029726/2022	STATE OF ODISHA BHIMSEN BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
481	WP(C)/0029727/2022	STATE OF ODISHA SANTILATA BEHERA VS	KURESH PRASAD DASH VS	// // ()
482	WP(C)/0029728/2022	STATE OF ODISHA NRUSINGHA CHARAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
483	WP(C)/0029729/2022	STATE OF ODISHA YUDHISTIR SAHOO VS	SASWATI MOHAPATRA VS	// // ()
484	WP(C)/0029730/2022	STATE OF ODISHA TUKAN KUMAR KHATUA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
485	WP(C)/0029731/2022	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
486	WP(C)/0029732/2022	STATE OF ODISHA PURNA CHANDRA SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()
487	WP(C)/0029733/2022	STATE OF ODISHA ANILA KRUSHNA PATTANAIK VS STATE OF ODISHA	ABHIJIT DAS VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	WP(C)/0029734/2022	PRAFULLA PALEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
489	WP(C)/0029735/2022	SOUMITRI BHUE VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
490	WP(C)/0029736/2022	SRIMANTA SAMANTARAY VS R.T.O.,CHANDIKHOL	KRUSHNA CHANDRA DASH VS	// 0 //
491	WP(C)/0029737/2022	SK. MOHAMMAD ZAHID VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
492	WP(C)/0029738/2022	BIPIN BIHARI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
493	WP(C)/0029739/2022	BIRUPA COLLEGE, KENDRAPARA VS EPFO, NEW DELHI	ADITYA MISHRA VS	// 0 //
494	WP(C)/0029740/2022	SWARNALATA NANDA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
495	WP(C)/0029741/2022	GOLAK BEHARI PANDA VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //
496	WP(C)/0029742/2022	BALANGESWAR SELF HELP GROUP, MAYURBHANJ PRABODHA CHANDRA NAYAK VS STATE OF ODISHA	VS	// 0 //
497	WP(C)/0029743/2022	RAMESH CHANDRA PATTNAIK VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //
498	WP(C)/0029744/2022	BUDDHADEV SAHU VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //
499	WP(C)/0029745/2022	BIRABAR NAIK	PRASANTA KUMAR SATAPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
500	WP(C)/0029746/2022	REVENUE DIV. COMMNR., (NORTHERN DIV.), SAMBALPUR KANHU CHARAN SAHOO	SATYABRATA DASH	//
		VS	VS	0
501	WP(C)/0029747/2022	STATE OF ODISHA LAXMI CHARAN SAHOO	DEBENDRA NATH MISRA	//
		VS	VS	0
502	WP(C)/0029748/2022	UNION OF INDIA BIDHU BHUSAN NANDA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
503	WP(C)/0029749/2022	STATE OF ODISHA LAKI PUJARI	ARUN KUMAR PATRA	//
		VS	VS	0
504	WP(C)/0029750/2022	STATE OF ODISHA M/S. SUMEET AND ASSOCIATES, SAMBALPUR	PRABODHA CH. NAYAK	//
		VS	VS	0
505	WP(C)/0029751/2022	STATE OF ODISHA RANJITA BEHERA	RESHMA BEHERA	//
		VS	VS	0
506	WP(C)/0029752/2022	CHAIRMAN CUM MD, BHUSAN STEEL PLANT, NEW DELHI HARI NARAYAN DASH	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
507	WP(C)/0029753/2022	DHUSURI SERVICE CO-OP. SOCIETY, BHADRAK REJENDRA KUMAR PRADHAN	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
508	WP(C)/0029754/2022	STATE OF ODISHA MAHE AFROJ BEGUM	BANAJARANI PANDA	//
		VS	VS	0
509	WP(C)/0029755/2022	GOVT. OF ODISHA PURNA CHANDRA BASTIA	ASHOK DAS	//
		VS	VS	0
510	WP(C)/0029756/2022	THE STATE OF ODISHA AMITA DALAI	JNANA RANJAN KAR	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	WP(C)/0029757/2022	INSPECTOR GENERAL REGISTRATION, CUTTACK PRADEEP KUMAR SUR VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// // 0 //
512	WP(C)/0029758/2022	NIRMALA ACHARYA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
513	WP(C)/0029759/2022	DR. SANJAYA KUMAR SAHU VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
514	WP(C)/0029760/2022	SARASWATI SABAT VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
515	WP(C)/0029761/2022	M/S. BIRENDRA MOTORS, JAJPUR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
516	WP(C)/0029762/2022	ALAKA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
517	WP(C)/0029763/2022	M/S. BIRENDRA MOTORS, JAJPUR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
518	WP(C)/0029764/2022	DR. JAYA KRUSHNA PATNAIK VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
519	WP(C)/0029765/2022	M/S. PRATAP AUTOMOBILES, CHANDIKHOLE VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
520	WP(C)/0029766/2022	ABHIMANYU NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
521	WP(C)/0029767/2022	BHANUMATI PUNJI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	WP(C)/0029768/2022	MOUNABATI NAIK @ MOUNABATI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
523	WP(C)/0029769/2022	MADHUSUDAN TARIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
524	WP(C)/0029770/2022	M/S. GUGNANI AUTOMOBILES, CUTTACK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
525	WP(C)/0029771/2022	PUSPA MALLICK VS STATE TRANSPORT AUTHORITY, ODISHA	JAGRUTI BARIK VS	// 0 //
526	WP(C)/0029772/2022	RAMAKANTA PATTANAIK VS THE CHAIRMAN CUM MD, UCO BANK, KOLKATA	DEEPAK RANJAN SUNDARAY VS	// 0 //
527	WP(C)/0029773/2022	M/S. GUGNANI AUTOMOBILES, BBSR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
528	WP(C)/0029774/2022	SARAT KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
529	WP(C)/0029775/2022	JAGDISH BARIHA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
530	WP(C)/0029776/2022	JAGABANDHU NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
531	WP(C)/0029777/2022	UMESH CHANDRA BHATRA VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
532	WP(C)/0029778/2022	HRUDANANDA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
533	WP(C)/0029779/2022	KAUSHLENDRA KUMAR	JAGRUTI BARIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		R.T.O.-CUM-TAXING AUTHORITY, CUTTACK		//
534	WP(C)/0029780/2022	PRASANTA KUMAR SWAIN	KSHIROD KUMAR ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
535	WP(C)/0029781/2022	NABAKISHOR KHUNTIA	RAMESH AGARWAL	//
		VS	VS	()
		DEBAJANI NAYAK		//
536	WP(C)/0029782/2022	MALATI BEHERA	SAMAYA KUMAR RAY	//
		VS	VS	()
		COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ORISSA		//
537	WPCRL/0000144/2022	AMBIKA PRASAD NAYAK	GOPAL KRUSHNA MOHANTY	//0
		VS	VS	()
		UNION OF INDIA		//
538	ABLAPL/0014357/2022	KHUTURAM SUNANI	SUBHENDU KUMAR NAYAK	SINAPALI /292 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0014358/2022	KUMAR SAHOO	ASHOK KUMAR DAS	JANKIA P.S. /356 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0014359/2022	BALARAM MOHAPATRA	SAMBIT BISWAL	KUJANGA /377 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0014360/2022	BIBHUTI BHUSAN PANI	BIJAYA KUMAR DASH	JAJPUR TOWN /353 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0014361/2022	SUNITA @ SUMI DAS	SANJIB KUMAR BHANJADEO	KHALLIKOTE /568 /2022
		VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
		STATE OF ODISHA		GR/0001442/2022
543	ABLAPL/0014362/2022	ASWINI KUMAR SAHOO @ ASWINI	SIBA PRASAD MISHRA	BARANGA /281 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0014363/2022	SAGAR KUMAR BISOI	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /58 /2022
		VS	VS	()



# ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0014364/2022	STATE OF ODISHA BEEN HIAL @ HEJABIN HIAL @ BIN HIAL VS	ARUJEET MISHRA VS	// NABARANGAPUR TOWN /295 /2021 ()
546	ABLAPL/0014365/2022	STATE OF ODISHA CHITTA RANJAN GUMANSINGH @ RAJA DAS VS	AJIT KUMAR PANDA VS	// BAIDESWAR /158 /2022 ()
547	ABLAPL/0014366/2022	STATE OF ODISHA HAPPY BEHERA VS	BISWARANJAN DALAI VS	// / /0 ()
548	ABLAPL/0014367/2022	STATE OF ODISHA SUMIT KUMAR JENA VS	MAMATA MISHRA VS	// KENDRAPARA /77 /2022 ()
549	ABLAPL/0014368/2022	STATE OF ODISHA SUMAN BEHERA VS	BIBHU PRASAD DAS VS	// CUTTACK SADAR /480 /2022 ()
550	ABLAPL/0014369/2022	STATE OF ODISHA SURENDRA KUMAR DAS VS	JAJATI KESHARI KHUNTIA VS	// PURIGHAT /215 /2022 ()
551	ABLAPL/0014370/2022	STATE OF ODISHA AJIT KUMAR TRIPATHY VS	DEBADATTA MOHANTY VS	// BARBIL /252 /2022 ()
552	ABLAPL/0014371/2022	STATE OF ODISHA MAMATA ACHARYA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /160 /2022 ()
553	ABLAPL/0014372/2022	STATE OF ODISHA KANISTHA TARIA VS	SURESH KUMAR JENA VS	// DUNGURIPALI /219 /2022 ()
554	ABLAPL/0014373/2022	STATE OF ODISHA SUDAM KUMAR PRADHAN VS	PRASANNA KUMAR PANDA VS	// DEOGARH /147 /2018 ()
555	ABLAPL/0014374/2022	STATE OF ODISHA MAHESWAR ACHARYA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /160 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0014375/2022	DEEPAK KUMAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
557	ABLAPL/0014376/2022	BHARAT MAJHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANARAPAL /375 /2022 () //
558	ABLAPL/0014377/2022	NABIN KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /289 /2021 () //
559	ABLAPL/0014378/2022	SWARAJ NANDAN RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /584 /2022 () //
560	ABLAPL/0014379/2022	RAMESH DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /257 /2018 () //
561	ABLAPL/0014380/2022	NARAYAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	TANGI (KHURDA) /604 /2022 () //
562	ABLAPL/0014381/2022	JYOTI PRAKASH DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /305 /2022 () //
563	ABLAPL/0014382/2022	SK. FAKRUDDIN @ FAKIRUDDIN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	DHAMNAGAR /395 /2022 () //
564	ABLAPL/0014383/2022	ARNAPURNA MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINHARPUR /570 /2022 () //
565	ABLAPL/0014384/2022	DAMBARU MAJHI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BHAWANIPATNA SADAR /414 /2022 () //
566	ABLAPL/0014385/2022	NABA GOUDA VS STATE OF ODISHA	DEEPAK PANDA VS	PURUSHOTTAMPUR /525 /2022 () //
567	ABLAPL/0014386/2022	RUKMINI @ RUKMANI SETHY	SUSANTA KUMAR BARAL	ATHGARH /241 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0014387/2022	KEDARNATH SWAIN	SMRUTI RANJAN MOHAPATRA	INFOCITY PS /155 /2018
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0014388/2022	ANIL KUMAR PARIDA	DINESH KUMAR PANDA	ASKA /723 /2022
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0014389/2022	TIKAN PRADHAN	BIKRAM KESHARI RAJ	KHUNTUNI /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0014390/2022	NISHIKANTA MANDAL	JAYAKRISHNA MOHAPATRA	MARINE KASIA /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0014391/2022	KAMAL LOCHAN PANDIA	BIBHUTI RANJAN MOHANTY	SIMULIA /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0014392/2022	NIRMAL SAHOO	JAYAKRISHNA MOHAPATRA	CHANDABALI /335 /2022
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0014393/2022	DIPAK JATI	JAYAKRISHNA MOHAPATRA	BHADRAK RURAL /510 /2022
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0014394/2022	M. RAMEYA	MANAS KUMAR CHAND	GOLANTHARA (BERHAMPUR) /356 /2022
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0014395/2022	UMAKANTA SETHI	SATYAJIT PANI	BARANGA /277 /2022
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0014396/2022	RAMESH CHANDRA ROUT	MRUGANKA MAULI PATNAIK	BALIANTA P.S. /366 /2022
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0014397/2022	JAGATBANDHU PATRA	PANCHANAN PANIGRAHI	SUNDARGARH TOWN /354 /2022
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
579	ABLAPL/0014398/2022	STATE OF ODISHA AJABUL KHAN @ MINJU KHAN @ MINJU MIYAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
580	ABLAPL/0014399/2022	STATE OF ODISHA SWORAJ ROUTRAY @ SWARAJ NANDAN ROUTRAY SANJIB KUMAR BHANJADEO VS	VS	// TANGI (KHURDA) /561 /2022 ()
581	ABLAPL/0014400/2022	STATE OF ODISHA MANU @ MANORANJAN NAYAK @ MANOJ NAYAK SANJIB KUMAR BHANJADEO VS	VS	// KHURDA MODEL /493 /2022 ()
582	ABLAPL/0014401/2022	STATE OF ODISHA BANAMALI BEHERA VS	AMITAV MOHANTY VS	// AUL /427 /2022 ()
583	ABLAPL/0014402/2022	STATE OF ODISHA TRILOCHAN BAG @ BAGH VS	SUBASH CHANDRA SAHOO VS	// ANDIRAKANCHA /50 /2022 ()
584	ABLAPL/0014403/2022	STATE OF ODISHA RAJU @ NARAYAN NAYAK VS	PRADEEP KUMAR KUNDU VS	// GOP /414 /2022 ()
585	ABLAPL/0014404/2022	STATE OF ODISHA SAROJ BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /78 /2021 ()
586	ABLAPL/0014405/2022	STATE OF ODISHA SRIKANTA SAHOO @ CHAGALA VS	S.M.DWIBEDY VS	// MANCHESWAR P.S. /405 /2022 ()
587	ABLAPL/0014406/2022	STATE OF ODISHA SASMITA SAHU VS	SANTOSH KUMAR MOHAPATRA VS	// KAPTIPADA /310 /2022 ()
588	ABLAPL/0014407/2022	STATE OF ODISHA BHASKAR BALIYARSINGH VS	ABHAYA KUMAR PARIDA VS	// DELANGA /309 /2022 ()
589	ABLAPL/0014408/2022	STATE OF ODISHA SAHISTA AKHTAR VS	KARTIK CHANDRA TRIPATHY VS	// CUTTACK SADAR /421 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :04/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0014409/2022	RAJESH KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	Bamapada (Industrial Area) /112 /2022 () //
591	ABLAPL/0014410/2022	SAMBHUNATH @ SOMANATH JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /255 /2022 () //
592	ABLAPL/0014411/2022	SUNIL NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	MOTANGA /219 /2022 () //
593	ABLAPL/0014412/2022	PRAVAT SETHY @ SETHI VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /354 /2022 () //
594	ABLAPL/0014413/2022	KANHU DAS @ DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /362 /2022 () //
595	ABLAPL/0014414/2022	SIDHANTA MALLIK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SALIPUR /313 /2022 () //
596	ABLAPL/0014415/2022	AMITAV @ AMITABH GHOSH VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA P.S.(BBSR) /36 /2022 () //
597	ABLAPL/0014416/2022	BHAGBAN BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /167 /2022 () //
598	ABLAPL/0014417/2022	NIRANJAN MAKUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
599	ABLAPL/0014418/2022	HADU GHIBILA VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /358 /2022 () //
600	ABLAPL/0014419/2022	SIBA KHARA @ SHIBA @ SHIBA SHANKAR GARADA @ SIBA KHARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKIRIGUMMA /95 /2022 () //
601	ABLAPL/0014420/2022	JIBAN KUMAR PAL	JAYANTA KUMAR MAJHI	SINGLA /192 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0014421/2022	STATE OF ODISHA PRASANNA MOHAPATRA	BIDYUTLATA MOHANTY	// SATYABADI /232 /2022
		VS	VS	()
603	ABLAPL/0014422/2022	STATE OF ODISHA BISWARANJAN PERAI @ RASIKA PERAI	BIBEKANANDA MOHAPATRA	// KALINGA NAGAR /208 /2022
		VS	VS	()
604	ABLAPL/0014423/2022	STATE OF ODISHA SAGAR PAIKARAY	ABHAYA KUMAR PARIDA	// DELANGA /310 /2022
		VS	VS	()
605	ABLAPL/0014424/2022	STATE OF ODISHA NARANA NAIK @ NARAYAN	LALITENDU MISHRA	// PARJANG /458 /2022
		VS	VS	()
606	ABLAPL/0014425/2022	STATE OF ODISHA LENEEN LATIKA PATEL @ TAPASWINI PATEL	BYOMOKESH SAHOO	// ROURKELA VIGILANCE /20 /2022
		VS	VS	()
607	ABLAPL/0014426/2022	STATE OF ODISHA(VIG.) SUMITRA PARIDA	DILLIP KUMAR MOHANTY	// NIALI /38 /2012
		VS	VS	()
608	ABLAPL/0014427/2022	STATE OF ODISHA LIPUNA SETHY	SUSANTA KUMAR BARAL	// ATHGARH /241 /2022
		VS	VS	()
609	ABLAPL/0014428/2022	STATE OF ODISHA SUDARSHAN @ BAYA BEHERA	SUKANTA KUMAR NAYAK	// BHADRAK RURAL /364 /2022
		VS	VS	()
610	ABLAPL/0014429/2022	STATE OF ODISHA UMAKANATA BEHERA	AMIT PRASAD BOSE	// SINGLA /193 /2022
		VS	VS	()
611	ABLAPL/0014430/2022	STATE OF ODISHA SUDARSANA BEHERA	RAJALAXMI BISWAL	// COLLIERY /374 /2022
		VS	VS	()
612	ABLAPL/0014431/2022	STATE OF ODISHA B.K.SUJIT BERA @ SUJIT KUMAR BERA	SATYA NARAYAN MISHRA (4)	// BHADRAK RURAL /495 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0014432/2022	STATE OF ODISHA RITESH KUMAR CHANDUKA VS	PRATIK DASH VS	// PURIGHAT /222 /2022 ()
614	ABLAPL/0014433/2022	STATE OF ODISHA BANITA DEI @ PRADHAN VS	BHARAT JALLI VS	// BAGHAMARI /151 /2022 ()
615	ABLAPL/0014434/2022	STATE OF ODISHA ANJU BAJORIA VS	RAMESH AGARWAL VS	// PURIGHAT /224 /2022 ()
616	ABLAPL/0014435/2022	STATE OF ODISHA BANITA DEI @ PRADHAN VS	BHARAT JALLI VS	// BAGHAMARI /150 /2022 ()
617	ABLAPL/0014436/2022	STATE OF ODISHA RISHI KUMAR KYAL VS	PRATIK DASH VS	// PURIGHAT /221 /2022 ()
618	ABLAPL/0014437/2022	STATE OF ODISHA HARAPRIYA BHOI VS	BASANTA KUMAR NAYAK VS	// NANDANKANAN /147 /2022 ()
619	ABLAPL/0014438/2022	STATE OF ODISHA SHIBA NARAYAN DAS VS	KULDEEP MOHANTY VS	// REMUNA /131 /2022 ()
620	ABLAPL/0014439/2022	STATE OF ODISHA RITESH KUMAR CHANDUKA VS	PRATIK DASH VS	// PURIGHAT /221 /2022 ()
621	ABLAPL/0014440/2022	STATE OF ODISHA DIPU BAG @ DILIP KUMAR BAGH @ DILIP BAGH VS	JAJATI KESHARI KHUNTIA VS	// LAXMIPUR /119 /2022 ()
622	ABLAPL/0014441/2022	STATE OF ODISHA PRAKASH DHALLI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// CHANDAHANDI /131 /2022 ()
623	ABLAPL/0014442/2022	STATE OF ODISHA SARBESWAR DAS VS	KULDEEP MOHANTY VS	// REMUNA /132 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
624	ABLAPL/0014443/2022	JAGANNATH SAMAL VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /302 /2022 () //
625	ABLAPL/0014444/2022	SANU ROUSTRAY @ MANU @ SANKAR ROUTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /271 /2022 () //
626	ABLAPL/0014445/2022	NARAYAN @ NARAN PRADHAN VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /307 /2022 () //
627	ABLAPL/0014446/2022	SAMEER PATTNAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	NANDANKANAN /161 /2022 () //
628	WPC(OAC)/0002105/2000	KRISHNA CHANDRA BEHERA VS STATE OF ODISHA	DHULIRAM PATTNAIK, P.K.DHAL VS	// () //



# ORISSA HIGH COURT

MISC CASES FILED on :04/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2022 COPET/23/2003	M/S.WEST.ORISSA SUG.-MP	PRITI SHAW
2	35/2022 CRLLP/55/2022	STATE OF ODISHA-MP	JANMEJAYA KATIKIA, A.G.A.
3	35/2022 CRLLP/55/2022	STATE OF ODISHA-MP	JANMEJAYA KATIKIA, A.G.A.
4	35/2022 CRLLP/55/2022	STATE OF ODISHA-MP	JANMEJAYA KATIKIA, A.G.A.
5	98/2022 JCRLA/108/2018	TURU@ARJUN NAIK-MP	M/S.B.K.ROUTRAY,M.NAYAK,S.SAHOO, (m/S.A.K.PAR
6	99/2022 JCRLA/11/2013	MOHESWAR NAIK-MP	M/S.PADMAJA PATNAIK
7	177/2022 LAA/135/2018	CHAINU GANDA-MP	NIRANJAN SINGH (1)
8	178/2022 LAA/135/2018	CHAINU GANDA-MP	NIRANJAN SINGH (1)
9	179/2022 LAA/25/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II)-MP	S.K.RATH, MR. DEBA RANJAN MOHAPATRA
10	180/2022 LAA/25/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II)-MP	S.K.RATH, MR. DEBA RANJAN MOHAPATRA
11	181/2022 LAA/25/2020	DEPUTY CHIEF ENGINEER(CONSTRUCTION II)-MP	S.K.RATH, MR. DEBA RANJAN MOHAPATRA
12	182/2022 LAA/59/2022	RANJAN KUMAR SAHU-MP	SUDHIR KUMAR PATRA
13	183/2022 LAA/113/2013	STATE-MP	ADDL.STANDING COUNSEL
14	206/2022 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
15	220/2022 CMAPL/597/2022	RAJENDRA NATH MAHANTA-MP	ADV
16	221/2022 CMAPL/601/2022	LINGARAJ SAHU-MP	INDRAMANI SAHU
17	262/2022 MATA/227/2022	SUBRATA KUMAR PANDA-MP	B.N PANDA 2
18	263/2022 MATA/228/2022	NILIMA NAIK-MP	AMIT PRASAD BOSE
19	264/2022 MATA/228/2022	NILIMA NAIK-MP	AMIT PRASAD BOSE
20	299/2022 RVWPET/301/2022	THE CHIEF GM, SMS II DEPT.-MP	BIBHU PRASAD PANDA
21	300/2022 RVWPET/301/2022	THE CHIEF GM, SMS II DEPT.-MP	BIBHU PRASAD PANDA
22	369/2022 RPFAM/286/2022	GANESWAR DALAI@DALEI-MP	SUSANTA SEKAHAR MOHAPATRA
23	370/2022 RPFAM/287/2022	AKSHAY KUMAR SETHY-MP	BIJAYA KUMAR BEHERA
24	371/2022 RPFAM/287/2022	AKSHAY KUMAR SETHY-MP	BIJAYA KUMAR BEHERA
25	372/2022 RPFAM/288/2022	SONALI SAHOO-MP	PRADIPTA KISHORE BHUYAN
26	373/2022	GOLAK BIHARI MISHRA-MP	GIRIDHARI SINGH

27	RPFAM/289/2022 374/2022	LILI DAS-MP	AKSHAYA KUMAR SAHOO
28	RPFAM/290/2022 375/2022	BISWANATH SENAPATI-MP	ASHOK DAS
29	RPFAM/291/2022 393/2022	RUBY CHOUDHARY@ SAHOO-MP	LAXMI SHARMA
30	CRLMP/2133/2022 394/2022	ORISSA DRUGS AND CHEMICALS LTD-MP	
31	CRLMP/1274/2018 395/2022	HIMANSHU PATNAIK-MP	
32	CRLMP/939/2022 477/2022	TANUSHREE ACHARYA-MP	TUKUNA KUMAR MISHRA
33	TRP(C)/429/2022 478/2022	ANKAM DEEPIKA@GABAKA DEEPIKA-MP	BRUNDABAN ROUT
34	TRP(C)/430/2022 479/2022	SASMITA ROUT@NAYAK-MP	AMLAN SHAKTI PAUL
35	TRP(C)/431/2022 480/2022	RESMA DAS-MP	SIDHARTH PRASAD DAS
36	TRP(C)/432/2022 481/2022	AJAYA KUMAR SATAPATHY-MP	JANAKI KANTA MAHAPATRA
37	TRP(C)/369/2022 665/2022	D.M(LLEGAL),M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
38	FAO/375/2022 666/2022	M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	SAUMENDRA KUMAR GHOSE
39	FAO/428/2022 667/2022	M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	SAUMENDRA KUMAR GHOSE
40	FAO/428/2022 668/2022	M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	SAUMENDRA KUMAR GHOSE
41	FAO/428/2022 669/2022	MANAGER (T.P.CELL), THE NEW INDIA ASSURANCE CO.	<del>SUDMENDRA KUMAR GHOSE</del>
42	FAO/396/2022 670/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD	<del>SUDMENDRA KUMAR GHOSE</del>
43	FAO/429/2022 722/2022	AJIT KU.PALLAI-MP	M/S.DEBI PRASAD DHAL
44	CRLREV/470/2017 723/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
45	CRLREV/518/2022 724/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
46	CRLREV/519/2022 1146/2022	ASHOK KR. ROUT-MP	M/S. PRAMOD KR. ROURAY
47	RSA/590/2003 1147/2022	STATE OF ODISHA-MP	RUPESH KUMAR KANUNGO
48	RSA/279/2022 1148/2022	SAPNESWAR SAHOO-MP	SASANKA S. SATAPATHY
49	RSA/297/2022 1149/2022	GUNANIDHI BISWAL-MP	SASANKA S. SATAPATHY
50	RSA/298/2022 1150/2022	SADA SIBA PATTNAIK-MP	PRAFULLA CHANDRA BISWAL
51	RSA/268/2022 1157/2022	TILLOTAMA PARIDA-MP	PRASANTA KUMAR MOHANTY
52	CMP/1103/2022 1158/2022	PRASILA PATEL-MP	M/S.AMIT PRASAD BOSE
53	CMP/1566/2017 1159/2022	SABITRI DAS-MP	AMIYA KUMAR MOHANTY
54	CMP/1001/2022 1160/2022	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
55	CMP/1105/2022 1161/2022	KAILASH CHANDRA SAHOO-MP	NIRANJAN ROUT
56	CMP/1107/2022 1162/2022	MARSHEL XAXA-MP	BISWAJIT NAYAK
57	CMP/1108/2022 1163/2022	SHANTILATA ROUT-MP	M/S.S.K.NAYAK
	CMP/1585/2017		

58	1164/2022 CMP/1110/2022	AUTHORISED OFFICER,STATE BANK OF INDIA-MP	BHASKAR CHANDRA PANDA
59	1165/2022 CMP/741/2021	MADHUSMITA SAMANT-MP	JAYDEEP PAL
60	1197/2022 WPC(OAC)/1850/2018	PRAVAT KUMAR JENA-MP	
61	1252/2022 MACA/254/2022	SUPRAVA SWAIN-MP	KAPIL CHARAN NAYAK
62	1253/2022 MACA/486/2022	JITENDRA KUMAR SHA-MP	KAPILA CHARAN NAYAK
63	1254/2022 MACA/594/2022	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	MAHITOSH SINHA
64	1255/2022 MACA/1075/2018	DIVL.MANAGER,NATIONAL INSURANCE CO.LTD.-MP	MR. KALPATARU PANIGRAHI
65	1256/2022 MACA/1075/2018	DIVL.MANAGER,NATIONAL INSURANCE CO.LTD.-MP	MR. KALPATARU PANIGRAHI
66	1257/2022 MACA/596/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMANATH ROY
67	1850/2022 CRLA/82/2020	BHARAT HESSA @ DUTTU-MP	MR. CHITTARANJAN SAHU
68	1851/2022 CRLA/990/2022	HARIBANDHU PARIDA-MP	ABHISHEK DASH
69	1852/2022 CRLA/990/2022	HARIBANDHU PARIDA-MP	ABHISHEK DASH
70	1853/2022 CRLA/620/2016	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
71	1854/2022 CRLA/512/2017	SUDHANSU PRADHAN-MP	M/S.DEBARAJ MOHANTY, MR. BISWAJIT RANJAN TR
72	1855/2022 CRLA/599/2013	SK.NOOR-MP	M/S.DIPTI RANJAN BHOKTA
73	1856/2022 CRLA/5/2019	DILLIP KUMAR ACHARYA@BABU-MP	GAUTAM MISRA
74	1857/2022 CRLA/994/2022	MANUA PRADHAN-MP	DEBASIS PANIGRAHI
75	1858/2022 CRLA/994/2022	MANUA PRADHAN-MP	DEBASIS PANIGRAHI
76	1977/2022 BLAPL/5216/2022	RAJU @ BABAJEE MAHAKUD-MP	SOUMYA MISHRA
77	1978/2022 BLAPL/3321/2022	SAMIR SETHY-MP	
78	1979/2022 BLAPL/9175/2022	ASHOK MADHI @ MADI-MP	
79	1980/2022 BLAPL/6530/2022	SUSANTA MATTAM-MP	PRASANTA KUMAR NANDA
80	1981/2022 BLAPL/10225/2021	SUKANTA NAIK-MP	RITA SINGH
81	2241/2022 ABLAPL/13378/2022	PRITHIRAJ MALLICK-MP	
82	2242/2022 ABLAPL/13832/2019	MANAS RANJAN ANAND-MP	
83	2243/2022 ABLAPL/11370/2022	ANIL MUDULI-MP	
84	2244/2022 ABLAPL/12854/2022	BENU SAHU-MP	
85	2245/2022 ABLAPL/12653/2022	GOURANGA MAHAR-MP	
86	2246/2022 ABLAPL/13323/2022	MADAN MOHAN BARIK @ MADAN BARIK-MP	
87	2247/2022 ABLAPL/2399/2022	SUKA DAS-MP	
88	2248/2022 ABLAPL/12026/2022	MANWAR HUSSAIN KHAN-MP	
89	2249/2022	AJABUL @ MINJU KHAN @ MINJU MIYAN-MP	

90	ABLAPL/11548/2022 2250/2022	SK. AHEMAD @ SK. AHMAD-MP	
91	ABLAPL/10608/2022 2251/2022	PRABIR KUMAR PADHAN-MP	
92	ABLAPL/10641/2022 2252/2022	GOLEKHA @ GOLAK KUMAR KAR-MP	
93	ABLAPL/13296/2022 2253/2022	BOCHA KRISHNA RAO-MP	
94	ABLAPL/10872/2022 2254/2022	PARAMANANDA NAYAK-MP	
95	ABLAPL/13297/2022 2255/2022	RAJESH KUMAR HEMROM-MP	
96	ABLAPL/10717/2022 2256/2022	BISHNUPADA MAITY-MP	
97	ABLAPL/12086/2022 2257/2022	SIBA PRASAD DAS-MP	
98	ABLAPL/2342/2022 2258/2022	CHAKRADHAR BARIK-MP	JAYANTA KUMAR MAJHI
99	ABLAPL/10715/2021 2259/2022	SADHU MUDULI @ PENDAM SADHU-MP	
100	ABLAPL/12192/2022 2260/2022	BASANTA KUMAR PATTNAIK-MP	
101	ABLAPL/13118/2022 2261/2022	DUKHU NAGA @ DUKHABANDHU NAGA-MP	
102	ABLAPL/13242/2022 2262/2022	DEBRAJ JENA-MP	
103	ABLAPL/11669/2022 2263/2022	SANTOSH DASH @ KUNA DAS-MP	
104	ABLAPL/10972/2022 2264/2022	BIJU @ BIJAY MAJHI-MP	
105	ABLAPL/11827/2022 2265/2022	BIRANCHI JENA-MP	
106	ABLAPL/13023/2022 2266/2022	BIRANCHI JENA-MP	
107	ABLAPL/13008/2022 2267/2022	AJAY MOHANTY-MP	ARUN KUMAR NAYAK
108	ABLAPL/11162/2022 2583/2022	TAPAN JENA@TAPAN KUMAR JENA-MP	
109	CRLMC/2920/2022 2584/2022	BICHITRA PRADHAN-MP	DEEPAK KU SAHOO
110	CRLMC/3329/2022 2585/2022	NAYAK SRI JAGADISH PRASAD SINGH-MP	SARAT KUMAR BEHERA
111	CRLMC/3330/2022 2586/2022	TILOTTAMA SAHOO-MP	SATYA RANJAN PATI
112	CRLMC/3331/2022 2587/2022	TILOTTAMA SAHOO-MP	SATYA RANJAN PATI
113	CRLMC/3332/2022 2588/2022	DR.SHAKTI PRASAD SAHOO-MP	SIVA SANKAR CHAINI
114	CRLMC/3333/2022 2589/2022	PADMAN BEHERA-MP	SAROJ KUMAR PADHI
115	CRLMC/3335/2022 2590/2022	PANCHALI SAHOO-MP	SURESH KUMAR JENA
116	CRLMC/3336/2022 2591/2022	RATNAKAR PRADHAN-MP	ASIT KUMAR JENA
117	CRLMC/3337/2022 2592/2022	ARUNA KUMAR MALLICK-MP	S.J.PRADHAN
118	CRLMC/3339/2022 2593/2022	RAJESH BISWAL-MP	BHABANI SHANKAR DASPARIDA
119	CRLMC/3338/2022 2594/2022	HEMENDRA NATH MOHANTY@HEMENDRA MOHANTY-MP	BASANTA KUMAR DAS
120	CRLMC/132/2022 2595/2022	KAMAKSHI PRASAD PANDA-MP	
	CRLMC/2223/2021		

121	2596/2022 CRLMC/3342/2022	NANDINI HIAL-MP	SOUMYA RANJAN DAS
122	2597/2022 CRLMC/3344/2022	SUKANTA NAIK-MP	RITA SINGH
123	2598/2022 CRLMC/3345/2022	IDREESH-MP	SUSIL KUMAR PATTNAIK
124	2599/2022 CRLMC/3347/2022	NITYANANDA BEHERA-MP	RABINDRANATH PRUSTY
125	2600/2022 CRLMC/3348/2022	ASHOK KUMAR BERA-MP	SMRUTI RANJAN MOHAPATRA
126	2601/2022 CRLMC/3352/2022	BENAZIR BIBI-MP	SIDHANT DWIBEDI
127	2602/2022 CRLMC/3351/2022	DEBADUTTA MOHAPATRA-MP	ASHOK KUMAR SWAIN I
128	2603/2022 CRLMC/3354/2022	SHAKTI RANJAN DASH@DAS-MP	DEEPAK KUMAR MOHAPATRA
129	2604/2022 CRLMC/3356/2022	NIRU@ANIL SETHI@ANIL KUMAR SETHI-MP	DEEPAK RANJAN SUNDARAY
130	2605/2022 CRLMC/3356/2022	NIRU@ANIL SETHI@ANIL KUMAR SETHI-MP	DEEPAK RANJAN SUNDARAY
131	2606/2022 CRLMC/3358/2022	ANUKULA CHANDRA BADU-MP	DEBASNAN DAS
132	3484/2022 WA/1458/2022	UMAKANTA PRADHAN-MP	ADV.
133	3485/2022 WA/1459/2022	SURENDRANATH PADHY-MP	SHAKTI PRASAD DAS
134	3486/2022 WA/1401/2022	SANTANU KUMAR KAR-MP	DAYANANDA MOHAPATRA
135	3487/2022 WA/1460/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
136	3488/2022 WA/1460/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
137	3489/2022 WA/1460/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
138	3490/2022 WA/128/2017	T.R.CHEMICALS LTD.-MP	M/S.SASWAT KU.ACHARYA
139	3491/2022 WA/1461/2022	GOLAK BIHARI PAIKRAY,ASST .TEACHER-MP	LAXMIKANTA MOHANTY
140	3492/2022 WA/1462/2022	BIRENDRA KUMAR NAYAK-MP	LAXMIKANTA MOHANTY
141	3493/2022 WA/1464/2022	DR.SWAPAN KUMAR KARAK-MP	PRAFULLA KUMAR RATH
142	3494/2022 WA/1465/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
143	3495/2022 WA/1465/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
144	3496/2022 WA/1465/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
145	3497/2022 WA/1466/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	3498/2022 WA/1466/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
147	3499/2022 WA/1466/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
148	15108/2022 WP(C)/29461/2022	MADHUMITA STONE CRUSHER, JAJPUR-MP	MOHIT AGARWAL
149	15109/2022 WP(C)/29463/2022	ASWINI KUMAR MUND-MP	ARUN KUMAR PATRA
150	15110/2022 WP(C)/29465/2022	RAJESH KUMAR AGRAWAL-MP	ARUN KUMAR PATRA
151	15111/2022 WP(C)/11238/2022	SATYABHAMA MUDULI-MP	KISHORE KUMAR MISHRA
152	15112/2022	CABANA HOTEL MGT.PVT-MP	M/S.SOUBHAGYA S.DAS

153	WP(C)/20926/2012 15113/2022	KEDAR SINGH-MP	SAHASRA JYOTI NANDA
154	WP(C)/26436/2022 15114/2022	SMC OF DINASINGHPATNA PRY. SCHOOL, CUTTACK-MP	SHARMISTHA SAMAL
155	WP(C)/29482/2022 15115/2022	PRABHATI DEHURY-MP	PRADEEP KUMAR PANDA
156	WP(C)/29464/2022 15116/2022	SAMBHUNATH BEHERA-MP	RAMA CHANDRA JENA
157	WP(C)/29484/2022 15117/2022	DEBARAJ BANUA-MP	SHARMISTHA SAMAL
158	WP(C)/29486/2022 15118/2022	RADHASHYAM SAHOO-MP	
159	WP(C)/8923/2022 15119/2022	SUBASH CHANDRA MOHARANA-MP	
160	WP(C)/25155/2022 15120/2022	NAYAN KISHORE PRADHAN-MP	BIBHU PRASAD DAS
161	WP(C)/29503/2022 15121/2022	ROURKELA ISPAT KARAKHANA KARMACHARI SANGHAM-MP	SURENDRA KISHORE MISHRA
162	WP(C)/16300/2022 15122/2022	NARESH KUMAR AGRAWAL-MP	KUNAL KUMAR SWAIN
163	WP(C)/29511/2022 15123/2022	NTPC LTD.-MP	M/S.JAYANT DAS
164	WP(C)/32131/2011 15124/2022	M/S EMPHORIA WORKS PVT. LTD., BBSR-MP	ABHIJIT DAS
165	WP(C)/29290/2022 15125/2022	SRINIVAS SATAPATHY-MP	TANMAY MISHRA
166	WP(C)/29516/2022 15126/2022	M/S FLOWMORE LTD., GURGAON-MP	SOHAN MISHRA
167	WP(C)/29518/2022 15127/2022	MAHAVEER HIGHER SECONDARY SCHOOL, PUINTALA, BOLDINGPUR-MP	KUNAL KUMAR SWAIN
168	WP(C)/20843/2022 15128/2022	SAROJ KUMAR PATI-MP	SURENDRA KUMAR BISWAL
169	WP(C)/16118/2022 15129/2022	RANJANA MAHARANA-MP	M/S.ASHOK KU.MOHAPATRA
170	WP(C)/18127/2016 15130/2022	NIBEDITA PANDA-MP	H.N.MOHAPATRA
171	WP(C)/24725/2022 15131/2022	RAJU KUMAR-MP	SUBASH CHANDRA PUSPALAKA
172	WP(C)/1010/2022 15132/2022	SACHIT KUMAR ACHARYA-MP	SIDHESWAR MALLIK
173	WP(C)/29530/2022 15133/2022	EXE.ENGNR.,NESCO.-MP	MR.SURESH CH.DASH
174	WP(C)/12849/2010 15134/2022	EXE.ENGNR.,NESCO.-MP	MR.SURESH CH.DASH
175	WP(C)/12849/2010 15135/2022	SASMITA DASH-MP	DINESH KUMAR PANDA
176	WP(C)/29540/2022 15136/2022	ST MINERALS PVT. LTD., BBSR-MP	SUBIR PALIT
177	WP(C)/29565/2022 15137/2022	BIJAYA CHANDRA RATH-MP	NIHAR RANJAN MOHANTY
178	WP(C)/29567/2022 15138/2022	RABINDRA KUMAR PATRA-MP	S.SUDHANSU KUMAR SUBUDHI
179	WP(C)/29576/2022 15139/2022	BHIMASEN SAMAL-MP	SATYAJIT PATTANAIK
180	WP(C)/29595/2022 15140/2022	DEBASIS MOHANTY-MP	BISWABIHARI MOHANTY
181	WP(C)/25994/2022 15141/2022	SUSANTA KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
182	WP(C)/25993/2022 15142/2022	CHANDRAKANTI KANDI-MP	M/S.SAILESH DAS
183	WP(C)/21213/2017 15143/2022	BANAMALI PANDA-MP	MANAS KUMAR CHAND
	WP(C)/29623/2022		

184	15144/2022 WP(C)/6642/2017	VIJAY SINGH-MP	GANESH PRASAD MOHANTY
185	15145/2022 WP(C)/29647/2022	MANORAMA ACHARYA-MP	DINESH KUMAR PATRA
186	15146/2022 WP(C)/10473/2017	KALPANA DASH-MP	M/S.BIBEKANANDA BHUYAN
187	15147/2022 WP(C)/23873/2022	MAKARDHWAJ BEHERA-MP	KUNAL KUMAR SWAIN
188	15148/2022 WP(C)/29682/2022	RAJANI DWIBEDI-MP	S.RATH
189	15149/2022 WP(C)/17255/2014	SARAT KU.RAJ-MP	M/S.SARADA PR.SARANGI
190	15150/2022 WP(C)/29683/2022	PRAKASH MANGARAJ-MP	SUJAY SHANKER SINGH DEO
191	15151/2022 WP(C)/29688/2022	GITANJALI BEHERA-MP	LAXMI PRASAD DWIVEDY
192	15152/2022 WP(C)/29717/2022	DILESWAR MEHER @ SAHADEV MEHER-MP	TIKERAM MEHER
193	15153/2022 WP(C)/29720/2022	MAGUNI SAHOO-MP	SASWATI MOHAPATRA
194	15154/2022 WP(C)/36126/2021	SUJIT KUMAR PADHY-MP	GOPINATH PANDA
195	15155/2022 WP(C)/29725/2022	UGRESEN DEHURY-MP	SASWATI MOHAPATRA
196	15156/2022 WP(C)/29729/2022	YUDHISTIR SAHOO-MP	SASWATI MOHAPATRA
197	15157/2022 WP(C)/29737/2022	SK. MOHAMMAD ZAHID-MP	SIDHARTHA DAS
198	15158/2022 WP(C)/29739/2022	BIRUPA COLLEGE, KENDRAPARA-MP	ADITYA MISHRA
199	15159/2022 WP(C)/22862/2016	EXE.ENGINEER,GANJAM SOUTH-MP	M/S.B.K.NAYAK
200	15160/2022 WP(C)/25473/2022	SAGAR AGARWAL-MP	SOUMYA MISHRA
201	15161/2022 WP(C)/29744/2022	BUDDHADEV SAHU-MP	LAXMI SHARMA
202	15162/2022 WP(C)/29748/2022	BIDHU BHUSAN NANDA-MP	BHASKAR CHANDRA PANDA
203	15163/2022 WP(C)/22404/2016	M/S. BHASKAR STEEL AND FERRO ALLOY PRIVATE LIMITED-MP	
204	15164/2022 WP(C)/29749/2022	LAKI PUJARI-MP	ARUN KUMAR PATRA
205	15165/2022 WP(C)/29752/2022	HARI NARAYAN DASH-MP	GOPAL KRUSHNA MOHANTY
206	15166/2022 WP(C)/29753/2022	REJENDRA KUMAR PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
207	15167/2022 WP(C)/29755/2022	PURNA CHANDRA BASTIA-MP	ASHOK DAS
208	15168/2022 WP(C)/29758/2022	NIRMALA ACHARYA-MP	BIBEKANANDA BHUYAN
209	15169/2022 WP(C)/29759/2022	DR. SANJAYA KUMAR SAHU-MP	DR. BESURA DAS
210	15170/2022 WP(C)/29760/2022	SARASWATI SABAT-MP	SUBHRANSU BHUSAN MOHANTY
211	15171/2022 WP(C)/29761/2022	M/S. BIRENDRA MOTORS, JAJPUR-MP	LALIT KUMAR MAHARANA
212	15172/2022 WP(C)/29763/2022	M/S. BIRENDRA MOTORS, JAJPUR-MP	LALIT KUMAR MAHARANA
213	15173/2022 WP(C)/29757/2022	PRADEEP KUMAR SUR-MP	DEEPAK KUMAR MOHAPATRA
214	15174/2022 WP(C)/29765/2022	M/S. PRATAP AUTOMOBILES, CHANDIKHOLE-MP	LALIT KUMAR MAHARANA
215	15175/2022	M/S. GUGNANI AUTOMOBILES, CUTTACK-MP	LALIT KUMAR MAHARANA

216	WP(C)/29770/2022 15176/2022	M/S. GUGNANI AUTOMOBILES, BBSR-MP	LALIT KUMAR MAHARANA
217	WP(C)/29773/2022 15177/2022 WP(C)/29774/2022	SARAT KUMAR BAG-MP	SUNIL KUMAR PANDA